

MINUTES OF NORMS COMMITTEE (NC-7) OF
PLASTIC & RUBBER PRODUCTS'
MEETING NO.21/AM19
(HELD ON 16.01.2019)
UNDER THE CHAIRMANSHIP OF
SHRI VIJAY KUMAR, ADDL. DGFT

Meeting No. 21/87-NC-7/2018 of NORMS COMMITTEE (NC-7) dealing with 'Chapter 39 and 40 of ITC (HS) Code' held on 16.01.2019, under the Chairmanship of Shri Vijay Kumar, Addl. DGFT, Directorate General of Foreign Trade, Department of Commerce, Udyog Bhawan, New Delhi-110011. Following attended the Meeting:

- 1) Shri Nand Lal, Consultant, DIPP
- 2) Shri Shaish Kumar, Technical Expert (Consultant), DGFT
- 3) Shri D.N. Mathur, Technical Expert (Consultant), DGFT
- 4) Shri Dilip Kumar, DDG
- 5) Shri Ashok Chander Bhatt, FTDO

2. Following are the **decisions of the Norms Committee** after deliberation and RA concerned shall take consequential action as per Foreign Trade Policy/Procedures:

MANUAL CASES

Case No. A-185	M/s. Wictor Compounding (India) Pvt. Ltd.	HQ F. No. 01/87/050/00162/AM19/DES-VII	Status: Approved
NC No.:21/AM19 Dated: 16.01.2019	Adv. Lic. No. and Date 0510405849 dated 13.03.2018	RA F. No. 05/24/040/00617/AM18/	

Subject: Fixation of adhoc norms in respect of Advance Authorization No. 0510405849 dated 13.03.2018.

Decision: The Committee heard the representative of the firm during Personal Hearing and decided to adopt following norms:-

EXPORT ITEM	QTY	IMPORT ITEM	QTY
TPR/Thermoplastic Rubber Compound	1 Kg	Styrene Butadiene Styrene Co-Polymer	0.206 Kg
		Styrene Ethylene Butylene Styrene Co-Polymer	0.103Kg
		K-Resin (Styrene Butadiene Copolymer)	0.683Kg
RA may take consequential action as per Policy / Procedures			

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दिलीप कुमार/DILIP KUMAR
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Ministry of Commerce & Industry
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Udyog Bhawan, New Delhi

Case No. A-186	M/s Shankar Packagings Ltd	HQ F. No. 01/87/050/00322/AM16/DES-VII	Status: Approved
NC No.:21/AM19 Dated: 16.01.2019	Adv. Lic. No. and Date 0310799710 dated 28.10.2015	RA F. No. 03/95/040/00461/AM16	

**Subject: Revision of adhoc norms fixed by NC against Advance Authorization
No. 0310799710 dated 28.10.2015.**

Decision: The Committee heard the representative of the firm during Personal Hearing and decided to amend the quantity of Import Item as under:-

Import Item	QTY
1. RELEVANT BPOLYPROPYLENE GRANULES	899.998 MT
2. RELEVANT HDPE GRANULES	4.462 MT
3. RELEVANT MASTERBATCH ANTIFIBRILLANT	Quantity of import items 3,4,5, and 9 together =12.237 MTs
4. RELEVANT MASTERBATCH WHITE	
5. RELEVANT MASTERBATCH COLOUR	
6. RELEVANT CONDUCTIVE BLACK	7.200 M.T
7. LLDPE	1.05 kg/Kg content in export product
8. LDPE	1.05 kg/Kg content in export product
9. RELEVANT U.V. STABILISER MASTERBATCH (FOR EXPORT WITH U.V. STABILISER)	-

RA may take consequential action as per Policy / Procedures

Case No. A-187	M/s Jain Irrigation Systems Ltd.,	HQ F. No. 01/87/162/00127/AM15/DES-VII	Status: Approved
NC No.:21/AM19 Dated: 16.01.2019	Adv. Lic. No. and Date 0310483881 dated 26.08.2008	RA F. No. 03/83/040/00298/AM09	

**Subject: Request for review of fixation of input output norms on Adhoc basis against
Advance Authorization No. 0310483881 dated 26.08.2008**

Decision: Based on the examination of the case of firm by Technical Expert (Consultant {SK}) in File No. 01/87/162/00127/AM15/DES-VII, the Committee decided to ratify the license as under:-

Sl.N.	EXPORT ITEM	QTY	Sl. No	IMPORT ITEM	QTY
1.	HDPE Telecom Duct	3000M.T	1.	HDPE Resin	3009M.T
2.	Articles made of	500M.T	2.	Silicore(Solid Silck	111M.T

Signature
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	LDPE/LLDPE: {Lateral/Polytube i.e. Tough Hose/Drip Polytube/Tubo slim/Micro Tube/turbo Line/Turbo Auara/Oval Hose & fittings}			Lubricant)	
3.	Dripper clicktif 4 L/H black-brown-new	220000 Number	3.	Colour Master Batch	27 M.T
4.	16MM Dripper 2L/H Naantif 2005	1530000 Number	4.	White Master Batch	3 M.T
5.	Dripper Regulate 16/1.6 Black	1275000 Number	5.	Relevant LDPE/LLDPE Granules	525 M.T
6.	Tufbo flat Dripper 3,8 Ltr/H	27336000 Number	6.	Dripper clicktif 4 L/H black-brown-new	220000Number
7.	Tufbo flat Dripper 1,3 Ltr/H	8040000 Number	7.	16MM Dripper 2L/H Naantif 2005	1530000Number
8.	Tufbo flat Dripper 3,8 Ltr/H	26049600 Number	8.	Dripper Regulate 16/1.6 Black	1275000Number
9.	Tufbo flat Dripper 1,3 Ltr/H	30552000 Number	9.	Tufbo flat Dripper 3,8 Ltr/H	27336000Number
10.	Dripper Regulate 16/1.6 Black	525000Number	10.	Tufbo flat Dripper 1,3 Ltr/H	8040000Number
11.	16MM Dripper 4L/H Naantif 2005	360000 Number	11.	Tufbo flat Dripper 3,8 Ltr/H	26049600Number
12.	PC Dripper clicktif barb 4L/H black blak new	276000 Number	12.	Tufbo flat Dripper 1,3 Ltr/H	30552000Number
13.	PC Dripper clicktif barb 4L/H black black new	50000 Number	13.	Dripper Regulate 16/1.6 Black	525000Number
14.	16MM Dripper 4L/H Naantif 2005	1620000 Number	14.	16MM Dripper 4L/H Naantif 2005	360000Number
15.	16MM Dripper 2L/H Naantif 2005	3600000 Number	15.	PC Dripper clicktif barb 4L/H black blak new	276000Number
			16.	PC Dripper clicktif barb 4L/H black blak new	50000Number
			17.	16MM Dripper 4L/H Naantif 2005	1620000Number
			18.	16MM Dripper 2L/H Naantif 2005	3600000Number

RA may take consequential action as per Policy / Procedures

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Case No. A-188	M/s Techno Waxchem Pvt Ltd.	HQ F. No. 01/87/50/00004/AM18/DES-VII	Status: Deferred
NC No.:21/AM19 Dated: 16.01.2019	Adv. Lic. No. and Date 0210206204 dated 05.10.2015	RA F. No. 02/24/040/00127/AM16	

Subject: Revision of adhoc norms fixed by NC against Advance Authorization No. 0210206204 dated 05.10.2015.

Decision: The committee considered the case as per agenda and decided issue deficiency letter to the authorization holder for submission of the following information and deferred the case:-

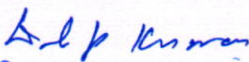
- Technical descriptions/specifications, percentage composition (by weight) of the products to be exported.
- Detailed manufacturing process along with technical justification for wastages claimed at each stage and each of the materials required in the manufacturing process.
- Chemical name, Technical specifications of items proposed to be imported.
- Whether the scrap generated in the process is being reused or not. If not the technical justification for its non-use may be furnished. If the scrap is being sold, the sale value/commercial value may be indicated.
- Material balance indicating calculative statement of the requirement of each of item for manufacture of each of export product.
- Improvement in the yields achieved during last three years supported by production – Actual consumption data certified by Chartered Accountant.

Case No. A-189	M/s Techno Waxchem Pvt Ltd.	HQ F. No. 01/87/50/00007/AM18/DES-VII	Status: Deferred
NC No.:21/AM19 Dated: 16.01.2019	Adv. Lic. No. and Date 0210207444 dated 07.03.2017	RA F. No. 02/24/040/00249/AM17	

Subject: Revision of adhoc norms fixed by NC against Advance Authorization No. 0210207444 dated 07.03.2017.

Decision: Decision: The committee considered the case as per agenda and decided issue deficiency letter to the authorization holder for submission of the following information and deferred the case:-

- Technical descriptions/specifications, percentage composition (by weight) of the products to be exported.
- Detailed manufacturing process along with technical justification for wastages claimed at each stage and each of the materials required in the manufacturing process.
- Chemical name, Technical specifications of items proposed to be imported.
- Whether the scrap generated in the process is being reused or not. If not the technical justification for its non-use may be furnished. If the scrap is being sold, the sale value/commercial value may be indicated.
- Material balance indicating calculative statement of the requirement of each of item for manufacture of each of export product.
- Improvement in the yields achieved during last three years supported by production – Actual consumption data certified by Chartered Accountant.


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Case No. A-190	The Plastics Export Promotion Council	HQ F. No. 01/87/162/00031/AM19/DES-VII	Status: Deferred
NC No.:21/AM19 Dated: 16.01.2019			

Subject: Request for inclusion of two more items in Import Item of SION A-2702

Decision: The committee considered the case as per agenda and decided that council may provide data from few more firms for consideration of the case.

Case No. A-191	The Plastics Export Promotion Council	HQ F. No. 01/87/162/00032/AM19/DES-VII	Status: Deferred
NC No.:21/AM19 Dated: 16.01.2019	Ref. No. Plexh/letter/1165		

Subject: Request to delete the restriction of GSM of Kraft Paper used as input or Increase the upper limit to 350 GSM

Decision: The committee considered the case as per agenda and decided that DES-VII Section may check whether the case is being dealt by Norms Committee-IV.

Case No. A-192	The Plastics Export Promotion Council	HQ F. No. 01/87/162/00030/AM19/DES-VII	Status: Deferred
NC No.:21/AM19 Dated: 16.01.2019			

Subject: Amendment in Note 1 of SION H-68 and Note 5 of SION H 302.

Decision: The committee considered the case as per agenda and decided that DES-VII Section may check whether the case is being dealt by Norms Committee-IV.

Case No. A-193	M/s Zenith Industrial Rubber Products Pvt. Ltd.	HQ F. No. 01/87/050/00102/AM19/DES-VII	Status: Approved
NC No.:21/AM19 Dated: 16.01.2019	Adv. Lic. No. and Date 0310819848 dated 15.03.2018	RA F. No. 03/95/040/01082/AM18	

Subject: Request for amendment in the description of Export Item

Decision: The Committee considered the request of the firm and decided to amend the description of Export Item as Oil Resistant SBR/NBR based Rubber Compounded Sheets in the Minutes of Meeting No.17/87-ALC1/2018 which was held on 24.10.2018

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RA may take consequential action as per Policy / Procedures

Case No. A-194	M/s Zenith Industrial Rubber Products Pvt. Ltd.	HQ F. No. 01/87/050/00231/AM19/DES-VII	Status: Approved
NC No.:21/AM19 Dated: 16.01.2019	Adv. Lic. No. and Date 0310820534 dated 19.04.2018	RA F. No. 03/95/040/00027/AM19	

Subject: Request for inclusion of Import Item No. 10 Packing Material

Decision: The Committee considered the request of the firm and decided to include Import Item Plastic Pallets {Packig Material} with 300 Number in the Minutes of Meeting No.15/87-ALC1/2018 which was held on 28.08.2018

RA may take consequential action as per Policy / Procedures

ONLINE CASES

1	Case No.:101/21/87-ALC1/2018	Party Name:VISION PRODUCTS (P) LTD	Meet No/Date:21/87-ALC1/2018 16.01.2019	Status: Deferred
	HQ File :01/87/050/00650/AM19/	RLA File :34/24/040/00031/AM14/	Lic.No/Date:3410036903 16.05.2013	
Decision : The committee considered the case as per agenda and decided to defer the matter for examination of the case by Technical Expert(Consultant){DNM}				

2	Case No.:102/21/87-ALC1/2018	Party Name:VISION PRODUCTS (P) LTD	Meet No/Date:21/87-ALC1/2018 16.01.2019	Status: Deferred
	HQ File :01/87/050/00651/AM19/	RLA File :34/24/040/00040/AM15/	Lic.No/Date:3410040139 27.05.2014	
Decision : The committee considered the case as per agenda and decided to defer the matter for examination of the case by Technical Expert(Consultant){DNM}				

3	Case No.:1/11/80-ALC2/2016	Party Name: NETAFIM IRRIGATION INDIA PVT.LTD.	Meet No/Date:21/87-ALC1/2018 16.01.2019	Status: Approved
	HQ File	RLA File	Lic.No/Date:3410042229	

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:01/80/050/00274/AM17/

:34/24/040/00206/AM16/

01.06.2016

Decision : The committee considered the case as per agenda and decided to ratify the licence as follows:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
MICRO IRRIGATION EQUIPMENT (EMMITTING PIPE SYSTEMS) ARIES 16200 1.00L/H 0.30 M 900 M NET WEIGHT 23.83GMS/METER (+/-2%)	25736.4Kg	LLDPE	1.05Kg/Kg content in Export Product
		MASTERBATC H (PLASBLAK)	514.7Kg
		HDPE	1.05Kg/Kg content in Export Product
		ARIES DRIPPERS 1.00L/H 0.26 GPH	Net to Net

RA may take consequential action as per Policy / Procedures

Case No.:38/11/80-ALC2/2016

Party Name:ANGIPLAST
PRIVATE LIMITEDMeet No/Date:21/87-
ALC1/2018
16.01.2019Status:
Approved

HQ File :01/80/050/00311/AM17/

RLA File :08/24/040/00114/AM17/

Lic.No/Date:0810138263
11.07.2016

Decision : The committee considered the case as per agenda and decided to ratify the licence as follows:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
NON PYROGENIC STERILE INTRAVENOUS INFUSION SETS Containing 183 kgs Non Toxic PVC Compound, 68 kgs Acrylonitrile butadiene Styrene, and 20000 Nos. Needle Free Valve	10000Number	Non Toxic PVC Compound	183Kg
		Acrylonitrile butadiene styrene	68Kg
		Needle Free Valve	20000Number

RA may take consequential action as per Policy / Procedures

Case No.:9/20/80-ALC2/2016

Party Name: INJECTOPLAST
PVT.LTDMeet No/Date:21/87-
ALC1/2018
16.01.2019Status:
Deferred

HQ File :01/80/050/00452/AM17/

RLA File :06/24/040/00026/AM17/

Lic.No/Date:0610038494
30.11.2016

Decision : The committee considered the case as per agenda and decided to call for from the firm the following information:-

- Weight of export product in Kg term
- Complete calculation for the requirement of raw materials for the manufacture of export product
- Name/composition of thermoplastic elastomer



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Case No.:19/5/80-ALC2/2017	Party Name:HELVOET RUBBER AND PLASTIC TECHNOLOGIES INDIA P.L.	Meet No/Date:21/87-ALC1/2018 16.01.2019	Status: Approved
HQ File :01/80/050/00080/AM18/	RLA File :31/83/040/00020/AM18/	Lic.No/Date:3110066717 02.05.2017	

Decision : The committee considered the case as per agenda and decided to ratify the licence as follows:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
FUEL PUMP VW FLANGE (BLUE) (Net wt. = 5710.79 kgs)	45000Number	Ultraform S 2320 003 Uncolored Polyacetal	1.05Kg/Kg content in Export Product
FUEL PUMP VW HYBRID FLANGE (Net wt. = 673.17 kgs)	5000Number		
FUEL PUMP VW FLANGE (GREEN) (Net wt. = 634.53 kgs)	5000Number		
RA may take consequential action as per Policy / Procedures			

Case No.:34/9/87-ALC1/2017	Party Name:ARCHROMA INDIA PRIVATE LIMITED	Meet No/Date:21/87-ALC1/2018 16.01.2019	Status: Deferred
HQ File :01/87/050/00475/AM18/	RLA File :03/94/040/00489/AM18/	Lic.No/Date:0310815682 12.09.2017	

Decision : The committee considered the case as per agenda and decided to call for from the firm the following information:-

- Catalog from supplier for Import Item No.1 and 2
- Percentage Non Valuable content in Export

Case No.:35/9/87-ALC1/2017	Party Name:ARCHROMA INDIA PRIVATE LIMITED	Meet No/Date:21/87-ALC1/2018 16.01.2019	Status: Deferred
HQ File :01/87/050/00476/AM18/	RLA File :03/94/040/00495/AM18/	Lic.No/Date:0310815735 13.09.2017	

Decision : The committee considered the case as per agenda and decided to call for from the firm the following information:-

- Catalog from supplier for Import Item No.1 and 2
- Percentage Non Valuable content in Export

Case No.:33/19/87-ALC1/2018	Party Name:ASHIRVAD PIPES PVT LTD	Meet No/Date:21/87-ALC1/2018 16.01.2019	Status: Approved
HQ File :01/87/050/00527/AM19/	RLA File :07/24/040/00176/AM18/	Lic.No/Date:0710112218 04.10.2017	

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Decision : Based on the examination of the case of firm by Technical Expert (Consultant {SK}) in File No. 01/87/050/00527/AM19, the Committee decided to adopt following norms:-

EXPORT ITEM	QTY	IMPORT ITEM	Quantity
UPVC Column/Drop/Riser Pipes for submersible Bore-Well Pumps OD 33mm (1/4 inches) to 140 mm(5 inches)	1MT	PVC RESIN	0.922MT
RA may take consequential action as per Policy / Procedures			

Case No.:34/19/87-ALC1/2018

Party Name: ASHIRVAD PIPES
PVT LTD

Meet No/Date:21/87-
ALC1/2018
16.01.2019

Status:
Approved

HQ File :01/87/050/00528/AM19/

RLA File :07/24/040/00175/AM18/

Lic.No/Date:0710112219
04.10.2017

Decision : Based on the examination of the case of firm by Technical Expert (Consultant {SK}) in File No. 01/87/050/00527/AM19, the Committee decided to adopt following norms:-

EXPORT ITEM	QTY	IMPORT ITEM	Quantity
UPVC Column/Drop/Riser Pipes for submersible Bore-Well Pumps OD 33mm (1/4 inches) to 140 mm(5 inches)	1MT	PVC RESIN	0.922MT
RA may take consequential action as per Policy / Procedures			

Case No.:13/19/80-ALC2/2017

Party Name:HELVOET RUBBER
AND PLASTIC TECHNOLOGIES
INDIA P.L.

Meet No/Date:21/87-
ALC1/2018
16.01.2019

Status:
Deferred

HQ File :01/80/050/00294/AM18/

RLA File :31/83/040/00086/AM18/

Lic.No/Date:3110066891
17.10.2017

Decision : The committee considered the case as per agenda and noted that a DL was issued to the firm . However, firm has not replied the DL. Therefore, committee decided that a final reminder to firm in this regard may be issued.

Case No.:35/19/87-ALC1/2018

Party Name: ASHIRVAD PIPES
PVT LTD

Meet No/Date:21/87-
ALC1/2018
16.01.2019

Status:
Approved

HQ File :01/87/050/00529/AM19/

RLA File :07/24/040/00196/AM18/

Lic.No/Date:0710112294
24.10.2017

Decision : Based on the examination of the case of firm by Technical Expert (Consultant {SK}) in File No. 01/87/050/00527/AM19, the Committee decided to adopt following norms:-

EXPORT ITEM	QTY	IMPORT ITEM	Quantity
UPVC Column/Drop/Riser Pipes for submersible Bore-Well Pumps OD 33mm (1/4 inches) to 140 mm(5 inches)	1MT	PVC RESIN	0.922MT
RA may take consequential action as per Policy / Procedures			

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Case No.: 36/19/87-ALC1/2018	Party Name: ASHIRVAD PIPES PVT LTD	Meet No/Date:21/87-ALC1/2018 16.01.2019	Status: Approved
HQ File :01/87/050/00530/AM19/	RLA File :07/24/040/00197/AM18/	Lic.No/Date:0710112295 24.10.2017	

Decision : Based on the examination of the case of firm by Technical Expert (Consultant {SK}) in File No. 13 01/87/050/00527/AM19, the Committee decided to adopt following norms:-

EXPORT ITEM	QTY	IMPORT ITEM	Quantity
UPVC Column/Drop/Riser Pipes for submersible Bore-Well Pumps OD 33mm (1/4 inches) to 140 mm(5 inches)	1MT	PVC RESIN	0.922MT
RA may take consequential action as per Policy / Procedures			

Case No.: 79/19/80-ALC2/2017	Party Name:PETERS SURGICAL INDIA PVT. LTD.	Meet No/Date:21/87-ALC1/2018 16.01.2019	Status: Deferred
HQ File :01/80/050/00360/AM18/	RLA File :05/24/040/00318/AM18/	Lic.No/Date:0510404568 10.11.2017	
Decision : The committee considered the case as per agenda and decided to defer the matter for examination of the case by DIPP			

Case No.: 78/10/87-ALC1/2017	Party Name: RALLIS INDIA LIMITED	Meet No/Date:21/87-ALC1/2018 16.01.2019	Status: Approved
HQ File :01/87/050/00568/AM18/	RLA File :03/95/040/00712/AM18/	Lic.No/Date:0310817752 13.12.2017	

Decision : Based on the decision taken in Norms Committee-VII Meeting No.10/87-ALC1/2014 which was held on 04.06.2014, committee decided to adopt following norms:

EXPORT ITEM	QTY	IMPORT ITEM	Quantity
Polyether Ketone Ketone (60:40)	1Kg	Terephthaloyl Chloride (TCL)	0.437Kg
	1Kg	Isophthaloyl Chloride (ICL)	0.271Kg
		Diphenyl Oxide (DPO)	0.673Kg
		Methanol (meoh)	0.295Kg
		N-Hexane (N-Hexane)	0.195Kg
Polyether Ketone Ketone (72:28) (PEKK 72:28)		Terephthaloyl Chloride (TCL)	0.535Kg
		Isophthaloyl Chloride (ICL)	0.197Kg


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		Diphenyl Oxide (DPO)	0.674Kg
		Methanol	0.295Kg
		N-Hexane	0.195Kg
RA may take consequential action as per Policy / Procedures			

Case No.: 65/10/87-ALC1/2017	Party Name:ARKEMA CHEMICALS INDIA PVT. LTD.,	Meet No/Date:21/87- ALC1/2018 16.01.2019	Status: Approved
HQ File :01/87/050/00555/AM18/	RLA File :03/94/040/00761/AM18/	Lic.No/Date:0310817998 22.12.2017	

Decision : Based on the examination of the case of firm by Technical Expert (Consultant {DNM}) in File No. 01/87/050/00555/AM18, the Committee decided to adopt following norms:-

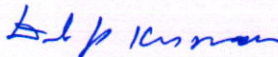
16		EXPORT ITEM	QTY	IMPORT ITEM	Quantity
		Polyester Resin SYNOLAC E1239-65B/Synolac 9605S-65/Synolac 20105-65	1Kg	Neopentyl Glycol	0.2674Kg
				Adipic Acid	0.1168Kg
				Phthalic Anhydride	0.3092Kg
RA may take consequential action as per Policy / Procedures					

Case No.: 53/20/80-ALC2/2017	Party Name: GOLD MOHUR PROFILES LIMITED	Meet No/Date:21/87- ALC1/2018 16.01.2019	Status: Deferred
HQ File :01/80/050/00417/AM18/	RLA File :05/23/040/00421/AM18/	Lic.No/Date:0510405475 31.01.2018	

17 **Decision :** The committee considered the case as per agenda and decided to call for from the firm the following information:-

- Manufacturing process of export item indicating stage-wise wastage of raw materials
- Weight of rubber part of Rice Rubber Roller to be exported along with total gross weight of roller
- Complete calculation for the requirement of imported and indigenous items, indicating its wastage for the manufacture of each export item
- Production of rubber parts of rollers (in Kg. terms) vis-a vis consumption of raw material, both imported and Indigenous during the past three years duly certified by a Chartered Engineer

Case No.: 4/2/87-ALC1/2018	Party Name:INDOFIL INDUSTRIES LTD.	Meet No/Date:21/87- ALC1/2018 16.01.2019	Status: Approved
HQ File :01/87/050/00050/AM19/	RLA File :03/94/040/00621/AM18/	Lic.No/Date:0310818874 05.02.2018	


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Decision : Based on the examination of the case of firm by Technical Expert (Consultant {SK}) in File No. 01/87/050/00050/AM17, the Committee decided to adopt following norms:-

EXPORT ITEM	QTY	IMPORT ITEM	Quantity
BUTYL ACRYLATE-CO-METHYL METHACRYLATE POLYMER (INDOFILKM 323 B)	1Kg	BUTYL ACRYLATE	0.6427Kg
		METHYL METHACRYLATE	0.28Kg

RA may take consequential action as per Policy / Procedures

19	Case No.:11/17/87-ALC1/2018	Party Name:AVI GLOBAL PLAST PRIVATE LIMITED	Meet No/Date:21/87-ALC1/2018 16.01.2019	Status: Deferred
	HQ File :01/87/050/00403/AM19/	RLA File :03/94/040/00124/AM19/	Lic.No/Date:0310821051 17.05.2018	

Decision : The committee considered the case as per agenda and decided to defer the matter for examination of the case by Technical Expert(Consultant){SK}

20	Case No.:12/17/87-ALC1/2018	Party Name: AVI GLOBAL PLAST PRIVATE LIMITED	Meet No/Date:21/87-ALC1/2018 16.01.2019	Status: Deferred
	HQ File :01/87/050/00404/AM19/	RLA File :03/94/040/00125/AM19/	Lic.No/Date:0310821049 17.05.2018	

Decision : The committee considered the case as per agenda and decided to defer the matter for examination of the case by Technical Expert(Consultant){SK}

21	Case No.:47/5/80-ALC2/2018	Party Name: HELVOET RUBBER AND PLASTIC TECHNOLOGIES INDIA P.L.	Meet No/Date:21/87-ALC1/2018 16.01.2019	Status: Deferred
	HQ File :01/80/050/00096/AM19/	RLA File :31/83/040/00023/AM19/	Lic.No/Date:3110067061 24.05.2018	

Decision : The committee considered the case as per agenda and decided to defer the matter for examination of the case by DIPP

22	Case No.:94/21/87-ALC1/2018	Party Name:SAMPARK INDUSTRIES LTD	Meet No/Date:21/87-ALC1/2018 16.01.2019	Status: Deferred
	HQ File :01/87/050/00643/AM19/	RLA File :05/24/040/00102/AM19/	Lic.No/Date:0510406892 18.06.2018	

Decision : The committee considered the case as per agenda and decided to call for from the firm the following information:-

- a) Trifurcation in quantity of Eport Product and quantity of import required for each Export Product


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b) Details of indigenous inputs if any.

23	Case No.: 125/21/87-ALC1/2018	Party Name:RELIANCE INDUSTRIES LTD.	Meet No/Date:21/87-ALC1/2018 16.01.2019	Status: Deferred
	HQ File :01/87/050/00674/AM19/	RLA File :03/95/040/00038/AM19/	Lic.No/Date:0310821738 18.06.2018	
Decision : The committee considered the case as per agenda and decided to defer the matter for want of comments from Department of Chemicals and Petro Chemicals				

24	Case No.: 5/8/80-ALC2/2018	Party Name:HINDUSTAN RUBBER INDUSTRIES	Meet No/Date:21/87-ALC1/2018 16.01.2019	Status: Deferred
	HQ File :01/80/050/00128/AM19/	RLA File :05/23/040/00135/AM19/	Lic.No/Date:0510406939 21.06.2018	
Decision : The committee considered the case as per agenda and decided to defer the matter for examination of the case by DIPP				

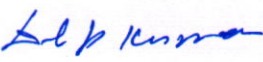
25	Case No.: 103/21/87-ALC1/2018	Party Name:SHAKUN POLYMERS LIMITED	Meet No/Date:21/87-ALC1/2018 16.01.2019	Status: Deferred
	HQ File :01/87/050/00652/AM19/	RLA File :34/24/040/00091/AM19/	Lic.No/Date:3410044275 21.06.2018	
Decision : The committee considered the case as per agenda and decided to defer the matter for examination of the case by Technical Expert(Consultant){SK}				

26	Case No.: 114/21/87-ALC1/2018	Party Name: SHRINATH ROTOPACK PRIVATE LIMITED	Meet No/Date:21/87-ALC1/2018 16.01.2019	Status: Deferred
	HQ File :01/87/050/00663/AM19/	RLA File :09/24/040/00149/AM19/	Lic.No/Date:0910066380 25.06.2018	
Decision : The committee considered the case as per agenda and decided to defer the matter for examination of the case by Technical Expert(Consultant){SK}				

Case No.:33/8/80-ALC2/2018	Party Name:ANGIPLAST PRIVATE LIMITED	Meet No/Date:21/87-ALC1/2018 16.01.2019	Status: Approved
HQ File :01/80/050/00156/AM19/	RLA File :08/24/040/00127/AM19/	Lic.No/Date:0810143042 19.07.2018	

27 **Decision :** The committee considered the case as per agenda and decided to ratify the licence as follows:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
URINE BAG CONTAINING 10290 KGS. PVC FILM SHEET AND 16204 KGS. PVC	700000Number	PVC FILM SHEET	10290Kg


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COMPOUND.			
		PVC COMPOUND	16204Kg
RA may take consequential action as per Policy / Procedures			

Case No.:34/8/80-ALC2/2018	Party Name:ANGIPLAST PRIVATE LIMITED	Meet No/Date:21/87-ALC1/2018 16.01.2019	Status: Approved
HQ File :01/80/050/00157/AM19/	RLA File :08/24/040/00129/AM19/	Lic.No/Date:0810143040 19.07.2018	

Decision : The committee considered the case as per agenda and decided to ratify the licence as follows:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
DELUXE URINE BAG CONTAINING the Net Contents of 26098 Kgs. PVC Film Sheet, 10164 Kgs. Polypropylene, 4353 Kgs. Acrylonitrile Butadiene Styrene, 7712 Kgs. Tr. Acrylonitrile Butadiene Styrene and 42136 Kgs. PVC Compound.	500000Number	PVC Film Sheet	26098Kg
		Polypropylene	10164Kg
		Acrylonitrile Butadiene Styrene (ABS)	4353Kg
		Tr. Acrylonitrile Butadiene Styrene (Tr.ABS)	7712Kg
		PVC Compound	42136Kg

RA may take consequential action as per Policy / Procedures

Case No.:32/8/80-ALC2/2018	Party Name: ANGIPLAST PRIVATE LIMITED	Meet No/Date:21/87-ALC1/2018 16.01.2019	Status: Approved
HQ File :01/80/050/00155/AM19/	RLA File :08/24/040/00128/AM19/	Lic.No/Date:0810143087 24.07.2018	

Decision : The committee considered the case as per agenda and decided to ratify the licence as follows:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
OXYGEN MASK CONTAINING 16563 Kgs. PVC COMPOUND.	300000Number	PVC COMPOUND	16563Kg

RA may take consequential action as per Policy / Procedures

Case No.:33/21/87-ALC1/2018	Party Name:RELIANCE INDUSTRIES LTD.	Meet No/Date:21/87-ALC1/2018 16.01.2019	Status: Deferred
HQ File :01/87/050/00582/AM19/	RLA File :03/95/040/00330/AM19/	Lic.No/Date:0310822580 25.07.2018	


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Decision : The committee considered the case as per agenda and decided to defer the matter for want of comments from Department of Chemicals and Petro Chemicals

31	Case No.: 25/21/87-ALC1/2018	Party Name:RELIANCE INDUSTRIES LTD.	Meet No/Date:21/87-ALC1/2018 16.01.2019	Status: Deferred
	HQ File :01/87/050/00574/AM19/	RLA File :03/95/040/00108/AM19/	Lic.No/Date:0310822698 30.07.2018	
Decision : The committee considered the case as per agenda and decided to defer the matter for want of comments from Department of Chemicals and Petro Chemicals				

32	Case No.: 26/21/87-ALC1/2018	Party Name:RELIANCE INDUSTRIES LTD.	Meet No/Date:21/87-ALC1/2018 16.01.2019	Status: Deferred
	HQ File :01/87/050/00575/AM19/	RLA File :03/95/040/00129/AM19/	Lic.No/Date:0310822703 30.07.2018	
Decision : The committee considered the case as per agenda and decided to defer the matter for want of comments from Department of Chemicals and Petro Chemicals				

33	Case No.: 37/21/87-ALC1/2018	Party Name:RELIANCE INDUSTRIES LTD.	Meet No/Date:21/87-ALC1/2018 16.01.2019	Status: Deferred
	HQ File :01/87/050/00586/AM19/	RLA File :03/95/040/00374/AM19/	Lic.No/Date:0310822730 31.07.2018	
Decision : The committee considered the case as per agenda and decided to defer the matter for want of comments from Department of Chemicals and Petro Chemicals				

34	Case No.: 27/21/87-ALC1/2018	Party Name:RELIANCE INDUSTRIES LTD.	Meet No/Date:21/87-ALC1/2018 16.01.2019	Status: Deferred
	HQ File :01/87/050/00576/AM19/	RLA File :03/95/040/00131/AM19/	Lic.No/Date:0310822775 01.08.2018	
Decision : The committee considered the case as per agenda and decided to defer the matter for want of comments from Department of Chemicals and Petro Chemicals				

35	Case No.: 28/21/87-ALC1/2018	Party Name:RELIANCE INDUSTRIES LTD.	Meet No/Date:21/87-ALC1/2018 16.01.2019	Status: Deferred
	HQ File :01/87/050/00577/AM19/	RLA File :03/95/040/00223/AM19/	Lic.No/Date:0310822780 01.08.2018	
Decision : The committee considered the case as per agenda and decided to defer the matter for want of comments from Department of Chemicals and Petro Chemicals				

36	Case No.: 36/21/87-ALC1/2018	Party Name:RELIANCE INDUSTRIES LTD.	Meet No/Date:21/87-ALC1/2018	Status: Deferred
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Dilip Kumar

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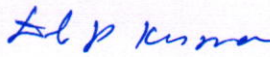
		16.01.2019	
HQ File :01/87/050/00585/AM19/	RLA File :03/95/040/00373/AM19/	Lic.No/Date:0310822772 01.08.2018	
Decision : The committee considered the case as per agenda and decided to defer the matter for want of comments from Department of Chemicals and Petro Chemicals			

	Case No.:40/21/87-ALC1/2018	Party Name:RELIANCE INDUSTRIES LTD.	Meet No/Date:21/87-ALC1/2018 16.01.2019	Status: Deferred
37	HQ File :01/87/050/00589/AM19/	RLA File :03/95/040/00397/AM19/	Lic.No/Date:0310822773 01.08.2018	
Decision : The committee considered the case as per agenda and decided to defer the matter for want of comments from Department of Chemicals and Petro Chemicals				

	Case No.:39/21/87-ALC1/2018	Party Name:RESINS AND PLASTICS LIMITED	Meet No/Date:21/87-ALC1/2018 16.01.2019	Status: Deferred
38	HQ File :01/87/050/00588/AM19/	RLA File :03/95/040/00396/AM19/	Lic.No/Date:0310822899 07.08.2018	
Decision : The committee considered the case as per agenda and decided to defer the matter for examination of the case by Technical Expert(Consultant){DNM}				

	Case No.:47/21/87-ALC1/2018	Party Name: LANXESS INDIA PVT.LTD.	Meet No/Date:21/87-ALC1/2018 16.01.2019	Status: Approved
	HQ File :01/87/050/00596/AM19/	RLA File :03/95/040/00431/AM19/	Lic.No/Date:0310822888 07.08.2018	
39	Decision : Based on the decision taken in Norms Committee-VII Meeting No.19/87-ALC1/2018 which was held on 05.12.2018, committee decided to ratify the license as under:			
	EXPORT ITEM	QTY	IMPORT ITEM	Quantity
	30% Glass Fiber Filled Polyamide 6 Compounds	1500000Kg	Polyamide 6 Resin	1050000Kg
			Glass Fiber	450000Kg
	RA may take consequential action as per Policy / Procedures			

	Case No.:48/21/87-ALC1/2018	Party Name: LANXESS INDIA PVT.LTD.	Meet No/Date:21/87-ALC1/2018 16.01.2019	Status: Approved
40	HQ File :01/87/050/00597/AM19/	RLA File :03/95/040/00432/AM19/	Lic.No/Date:0310822887 07.08.2018	
Decision : Based on the decision taken in Norms Committee-VII Meeting No.19/87-ALC1/2018 which was held on 05.12.2018, committee decided to ratify the license as under:				


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EXPORT ITEM	QTY	IMPORT ITEM	Quantity
30% Glass Fiber Filled Polyamide 6 Compounds	1500000Kg	Polyamide 6 Resin	1050000Kg
		Glass Fiber	450000Kg
RA may take consequential action as per Policy / Procedures			

Case No.:41/21/87-ALC1/2018	Party Name: RELIANCE INDUSTRIES LTD.	Meet No/Date:21/87-ALC1/2018 16.01.2019	Status: Deferred
41 HQ File :01/87/050/00590/AM19/	RLA File :03/95/040/00400/AM19/	Lic.No/Date:0310822924 08.08.2018	
Decision : The committee considered the case as per agenda and decided to defer the matter for want of comments from Department of Chemicals and Petro Chemicals			

Case No.:43/21/87-ALC1/2018	Party Name: RELIANCE INDUSTRIES LTD.	Meet No/Date:21/87-ALC1/2018 16.01.2019	Status: Deferred
42 HQ File :01/87/050/00592/AM19/	RLA File :03/95/040/00405/AM19/	Lic.No/Date:0310822923 08.08.2018	
Decision : The committee considered the case as per agenda and decided to defer the matter for want of comments from Department of Chemicals and Petro Chemicals			

Case No.:42/21/87-ALC1/2018	Party Name: RELIANCE INDUSTRIES LTD.	Meet No/Date:21/87-ALC1/2018 16.01.2019	Status: Deferred
43 HQ File :01/87/050/00591/AM19/	RLA File :03/95/040/00404/AM19/	Lic.No/Date:0310822978 10.08.2018	
Decision : The committee considered the case as per agenda and decided to defer the matter for want of comments from Department of Chemicals and Petro Chemicals			

Case No.:49/21/87-ALC1/2018	Party Name:RELIANCE INDUSTRIES LTD.	Meet No/Date:21/87-ALC1/2018 16.01.2019	Status: Deferred
44 HQ File :01/87/050/00598/AM19/	RLA File :03/95/040/00436/AM19/	Lic.No/Date:0310823007 13.08.2018	
Decision : The committee considered the case as per agenda and decided to defer the matter for want of comments from Department of Chemicals and Petro Chemicals			

Case No.:2/21/87-ALC1/2018	Party Name:EXPANDED POLYMER SYSTEMS PVT. LTD	Meet No/Date:21/87-ALC1/2018 16.01.2019	Status: Deferred
45 HQ File :01/87/050/00551/AM19/	RLA File :03/94/040/00202/AM19/	Lic.No/Date:0310823036 14.08.2018	


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Decision : The committee considered the case as per agenda and decided to defer the matter for examination of the case by Technical Expert(Consultant){DNM}

46	Case No.: 38/21/87-ALC1/2018	Party Name:RELIANCE INDUSTRIES LTD.	Meet No/Date:21/87-ALC1/2018 16.01.2019	Status: Deferred
	HQ File :01/87/050/00587/AM19/	RLA File :03/95/040/00381/AM19/	Lic.No/Date:0310823064 14.08.2018	
Decision : The committee considered the case as per agenda and decided to defer the matter for want of comments from Department of Chemicals and Petro Chemicals				

47	Case No.: 45/21/87-ALC1/2018	Party Name:RELIANCE INDUSTRIES LTD.	Meet No/Date:21/87-ALC1/2018 16.01.2019	Status: Deferred
	HQ File :01/87/050/00594/AM19/	RLA File :03/95/040/00428/AM19/	Lic.No/Date:0310823051 14.08.2018	
Decision : The committee considered the case as per agenda and decided to defer the matter for want of comments from Department of Chemicals and Petro Chemicals				

48	Case No.: 46/21/87-ALC1/2018	Party Name:RELIANCE INDUSTRIES LTD.	Meet No/Date:21/87-ALC1/2018 16.01.2019	Status: Deferred
	HQ File :01/87/050/00595/AM19/	RLA File :03/95/040/00429/AM19/	Lic.No/Date:0310823061 14.08.2018	
Decision : The committee considered the case as per agenda and decided to defer the matter for want of comments from Department of Chemicals and Petro Chemicals				

49	Case No.: 1/10/80-ALC2/2018	Party Name:ANGIPLAST PRIVATE LIMITED	Meet No/Date:21/87-ALC1/2018 16.01.2019	Status: Approved
	HQ File :01/80/050/00187/AM19/	RLA File :08/24/040/00130/AM19/	Lic.No/Date:0810143267 16.08.2018	

Decision : The committee considered the case as per agenda and decided to ratify the licence as follows:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
NON PYROGENIC STERILE INTRAVENOUS INFUSION SETS CONTAINING 28575 Kgs. PVC COMPOUND, 4320 Kgs. POLYPROPYLENE, 4565 Kgs. ACRYLONITRILE BUTADIENE STYRENE & 5185 Kgs. HIGH DENSITY POLYETHYLENE.	2500000 Number	PVC COMPOUND	28575Kg
		POLYPROPYLENE	4320Kg

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		ACRYLONITRILE BUTADIENE STYRENE	4565Kg
		HIGH DENSITY POLYETHYLENE	5185Kg
RA may take consequential action as per Policy / Procedures			

50	Case No.: 51/21/87-ALC1/2018	Party Name: RELICAB CABLE MANUFACTURING LIMITED	Meet No/Date:21/87- ALC1/2018 16.01.2019	Status: Deferred
	HQ File :01/87/050/00600/AM19/	RLA File :03/95/040/00463/AM19/	Lic.No/Date:0310823145 20.08.2018	
Decision : The committee considered the case as per agenda and decided to defer the matter for examination of the case by DIPP				

51	Case No.: 53/21/87-ALC1/2018	Party Name: UNIFORM SYNTHETICS	Meet No/Date:21/87- ALC1/2018 16.01.2019	Status: Deferred
	HQ File :01/87/050/00602/AM19/	RLA File :03/95/040/00476/AM19/	Lic.No/Date:0310823153 20.08.2018	
Decision : The committee considered the case as per agenda and decided to defer the matter for examination of the case by Technical Expert(Consultant){DNM}.				

52	Case No.: 50/21/87-ALC1/2018	Party Name:RELIANCE INDUSTRIES LTD.	Meet No/Date:21/87- ALC1/2018 16.01.2019	Status: Deferred
	HQ File :01/87/050/00599/AM19/	RLA File :03/95/040/00446/AM19/	Lic.No/Date:0310823213 23.08.2018	
Decision : The committee considered the case as per agenda and decided to defer the matter for want of comments from Department of Chemicals and Petro Chemicals				

53	Case No.: 52/21/87-ALC1/2018	Party Name:RELIANCE INDUSTRIES LTD.	Meet No/Date:21/87- ALC1/2018 16.01.2019	Status: Deferred
	HQ File :01/87/050/00601/AM19/	RLA File :03/95/040/00468/AM19/	Lic.No/Date:0310823250 24.08.2018	
Decision : The committee considered the case as per agenda and decided to defer the matter for want of comments from Department of Chemicals and Petro Chemicals				

54	Case No.: 55/21/87- ALC1/2018	Party Name:LOPAREX INDIA PRIVATE LIMITED	Meet No/Date:21/87- ALC1/2018 16.01.2019	Status: Approved
	HQ File :01/87/050/00604/AM19/	RLA File :03/95/040/00530/AM19/	Lic.No/Date:0310823342 28.08.2018	
Decision : Based on the decision taken in Norms Committee-VII Meeting No.16/87-ALC1/2018 which was held on 26.09.2018, committee decided to ratify the license as under:				

Dilip Kumar

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उप महानिदेशक विदेश व्यापार/Dy. DGFT
विदेश व्यापार महानिदेशालय/DGFT
वाणिज्य एवं उद्योग मंत्रालय
Ministry of Commerce & Industry
उद्योग भवन, नई दिल्ली
Udyog Bhawan, New Delhi

EXPORT ITEM	QTY	IMPORT ITEM	Quantity
SILICONE COATED POLYESTER FILM (RELEASE LINERS) (100 MICRON + / - 10%) 50000.000 KGS 357000.000 SQM	357000Sq.meter	POLYESTER FILM (100 MICRON + / - 10%)	1.04Kg/Kg content in Export Product
		SILICONE POLYMER	0.009Kg/Sq.meter of Export Product
		CATALYST FOR SILICONE	0.0006Kg//Sq.meter of Export Product
		CROSSLINKER FOR SILICONE	0.00108Kg/Sq.meter of Export Product
RA may take consequential action as per Policy / Procedures			

Case No.: 56/21/87-ALC1/2018	Party Name:LOPAREX INDIA PRIVATE LIMITED	Meet No/Date:21/87-ALC1/2018 16.01.2019	Status: Approved
HQ File :01/87/050/00605/AM19/	RLA File :03/95/040/00533/AM19/	Lic.No/Date:0310823352 28.08.2018	

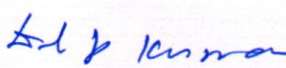
Decision : Based on the decision taken in Norms Committee-VII Meeting No.16/87-ALC1/2018 which was held on 26.09.2018, committee decided to ratify the license as under:

EXPORT ITEM	QTY	IMPORT ITEM	Quantity
SILICONE COATED POLYESTER FILM (RELEASE LINERS) (125 MICRON + / - 10%) 50000.000 KGS 2857000 SQM	2857000 Sq.meter	POLYESTER FILM (125MICRON + / - 10%)	1.04Kg/Kg content in Export Product
		SILICONE POLYMER	0.009Kg/Sq.meter of Export Product
		CATALYST FOR SILICONE	0.0006Kg//Sq.meter of Export Product
		CROSSLINKER FOR SILICONE	0.00108Kg/Sq.meter of Export Product
RA may take consequential action as per Policy / Procedures			

Case No.: 3/21/87-ALC1/2018	Party Name:EXPANDED POLYMER SYSTEMS PVT. LTD	Meet No/Date:21/87-ALC1/2018 16.01.2019	Status: Deferred
HQ File :01/87/050/00552/AM19/	RLA File :03/94/040/00327/AM19/	Lic.No/Date:0310823472 31.08.2018	

Decision : The committee considered the case as per agenda and decided to defer the matter for examination of the case by Technical Expert(Consultant){SK}.

Case No.: 5/21/87-ALC1/2018	Party Name:JIGER PLAST	Meet No/Date:21/87-	Status: Approved
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 विदेश व्यापार महानिदेशालय/DGFT
 वाणिज्य एवं उद्योग मंत्रालय
 Ministry of Commerce & Industry
 उद्योग भवन, नई दिल्ली
 Udyog Bhawan, New Delhi

	[INDIA]	ALC1/2018 16.01.2019	
HQ File :01/87/050/00554/AM19/	RLA File :03/94/040/00455/AM19/	Lic.No/Date:0310823469 31.08.2018	
Decision : The committee considered the case as per agenda and decided to ratify the licence as follows:			
EXPORT ITEM	QTY	IMPORT ITEM	QTY
PLASTIC INSULATED THERMOWARES CASSEROLES, ICE PACKS, LUNCH PACKS WATER JUGS, WATER BOTTLES, HOT AND COLD INSULATED FLASKS, CUPS, MUGS, GIFT OF ALL SIZES	122250Kg	RELEVANT POLYMER SUCH AS POLYPROPYLENE	1.05Kg/Kg content in Export Product
		RELEVANT STAINLESS STEEL SHEETS/ COILS NAMELY NON MAGNETIC SS COILS (AISI 201)(THICKNESS S0.22-0.31 MM) (ITC (HS)CODE 72209090, 72193590)	1.10Kg/Kg content in Export Product
RA may take consequential action as per Policy / Procedures			

58	Case No.: 6/21/87-ALC1/2018	Party Name: JESONS INDUSTRIES LTD.	Meet No/Date:21/87-ALC1/2018 16.01.2019	Status: Approved
	HQ File :01/87/050/00555/AM19/	RLA File :03/94/040/00456/AM19/	Lic.No/Date:0310823506 04.09.2018	
	Decision : Based on the decision taken in Norms Committee-VII Meeting No.12/87-ALC1/2015 which was held on 15.01.2015, committee decided to adopt following norms:			
	EXPORT ITEM	QTY	IMPORT ITEM	Quantity
	BUTYL ACRYLATE & STYRENE MONOMER COPOLYMER EMULSION HAVING SOLIDS 45+/-2%	1Kg	BUTYL ACRYLATE	0.215Kg
			STYRENE	0.2079Kg
			ACRYLIC ACID	0.0146Kg
			ACRYLAMIDE	0.0070Kg
	RA may take consequential action as per Policy / Procedures			

59	Case No.: 29/21/87-ALC1/2018	Party Name: RELIANCE	Meet No/Date:21/87-	Status:
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 विदेश व्यापार महानिदेशालय/DGFT
 वाणिज्य एवं उद्योग मंत्रालय
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	INDUSTRIES LTD.	ALC1/2018 16.01.2019	Deferred
HQ File :01/87/050/00578/AM19/	RLA File :03/95/040/00224/AM19/	Lic.No/Date:0310823535 04.09.2018	

Decision : The committee considered the case as per agenda and decided to defer the matter for want of comments from Department of Chemicals and Petro Chemicals

	Case No.:31/21/87-ALC1/2018	Party Name: RELIANCE INDUSTRIES LTD.	Meet No/Date:21/87-ALC1/2018 16.01.2019	Status: Deferred
60	HQ File :01/87/050/00580/AM19/	RLA File :03/95/040/00254/AM19/	Lic.No/Date:0310823530 04.09.2018	

Decision : The committee considered the case as per agenda and decided to defer the matter for want of comments from Department of Chemicals and Petro Chemicals

	Case No.:32/21/87-ALC1/2018	Party Name: RELIANCE INDUSTRIES LTD.	Meet No/Date:21/87-ALC1/2018 16.01.2019	Status: Deferred
61	HQ File :01/87/050/00581/AM19/	RLA File :03/95/040/00302/AM19/	Lic.No/Date:0310823524 04.09.2018	

Decision : The committee considered the case as per agenda and decided to defer the matter for want of comments from Department of Chemicals and Petro Chemicals

	Case No.:34/21/87-ALC1/2018	Party Name: RELIANCE INDUSTRIES LTD.	Meet No/Date:21/87-ALC1/2018 16.01.2019	Status: Deferred
62	HQ File :01/87/050/00583/AM19/	RLA File :03/95/040/00337/AM19/	Lic.No/Date:0310823522 04.09.2018	

Decision : The committee considered the case as per agenda and decided to defer the matter for want of comments from Department of Chemicals and Petro Chemicals

	Case No.:30/21/87-ALC1/2018	Party Name: RELIANCE INDUSTRIES LTD.	Meet No/Date:21/87-ALC1/2018 16.01.2019	Status: Deferred
63	HQ File :01/87/050/00579/AM19/	RLA File :03/95/040/00253/AM19/	Lic.No/Date:0310823559 05.09.2018	

Decision : The committee considered the case as per agenda and decided to defer the matter for want of comments from Department of Chemicals and Petro Chemicals

	Case No.:51/17/87-ALC1/2018	Party Name:JINDAL SPECIALTY TEXTILES LTD	Meet No/Date:21/87-ALC1/2018 16.01.2019	Status: Deferred
64	HQ File :01/87/050/00443/AM19/	RLA File :30/24/040/00022/AM19/	Lic.No/Date:3010104429 06.09.2018	

Decision : The committee considered the case as per agenda and decided to call for from the firm the following

Alp Kumar

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वाणिज्य एवं उद्योग मंत्रालय
Ministry of Commerce & Industry
उद्योग भवन, नई दिल्ली
Udyog Bhawan, New Delhi

information:-

- Percentage content of Polyeter Fabric and PVC compound separately
- Detailed manufacturing process stage wise indicating wastage at very stage
- GSM of Fabric to be imported
- Exact name of Pigment

Case No.:7/21/87-ALC1/2018	Party Name:ECOPLAST LTD.	Meet No/Date:21/87-ALC1/2018 16.01.2019	Status: Approved
HQ File :01/87/050/00556/AM19/	RLA File :03/94/040/00485/AM19/	Lic.No/Date:0310823608 06.09.2018	
Decision : The committee considered the case as per agenda and decided to ratify the licence as follows:			
EXPORT ITEM LDPE/LLDPE BLACK AND WHITE FILM	QTY 100000Kg	IMPORT ITEM LDPE GRANULES	QTY 1.05Kg/Kg content in Export Product
		LLDPE GRANULES	1.05Kg/Kg content in Export Product
		WHITE MASTER BATCH	8400Kg
		BLACK MASTER BATCH	1050Kg
RA may take consequential action as per Policy / Procedures			

Case No.:57/21/87-ALC1/2018	Party Name: RELIANCE INDUSTRIES LTD.	Meet No/Date:21/87-ALC1/2018 16.01.2019	Status: Deferred
HQ File :01/87/050/00606/AM19/	RLA File :03/95/040/00535/AM19/	Lic.No/Date:0310823600 06.09.2018	
Decision : The committee considered the case as per agenda and decided to defer the matter for want of comments from Department of Chemicals and Petro Chemicals			

Case No.:1/21/87-ALC1/2018	Party Name:EXPANDED POLYMER SYSTEMS PVT. LTD	Meet No/Date:21/87-ALC1/2018 16.01.2019	Status: Deferred
HQ File :01/87/050/00550/AM19/	RLA File :03/94/040/00180/AM19/	Lic.No/Date:0310823686 10.09.2018	
Decision : The committee considered the case as per agenda and decided to defer the matter for examination of the case by Technical Expert(Consultant){DNM}.			

Case No.:9/21/87-ALC1/2018	Party Name:KRISHNA ANTIOXIDANTS PVT. LTD.	Meet No/Date:21/87-ALC1/2018 16.01.2019	Status: Deferred
HQ File :01/87/050/00558/AM19/	RLA File :03/94/040/00501/AM19/	Lic.No/Date:0310823698 11.09.2018	
Decision : The committee considered the case as per agenda and decided to defer the matter for examination of the case by Technical Expert(Consultant){DNM}.			

Dilip Kumar

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वाणिज्य एवं उद्योग मंत्रालय
Ministry of Commerce & Industry
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Udyog Bhawan, New Delhi

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Case No.:62/21/87-ALC1/2018	Party Name:LION RUBBER INDUSTRIES PRIVATE LIMITED	Meet No/Date:21/87-ALC1/2018 16.01.2019	Status: Approved
HQ File :01/87/050/00611/AM19/	RLA File :03/95/040/00555/AM19/	Lic.No/Date:0310823716 12.09.2018	

Decision : The committee considered the case as per agenda and decided to ratify the licence as follows:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
BOAT OR DOCK FENDERS WHETHER OR NOT INFLATABLE (RUBBER FENDERS) MADE BY RUBBER COMPOUND A GRADE.	205.200MT	Rubber compound A grade	216MT
BOAT OR DOCK FENDERS, WHETHER OR NOT INFLATABLE (RUBBER FENDERS) MADE BY RUBBER COMPOUND B GRADE.	128.500MT	Rubber compound B grade.	135MT
BOAT OR DOCK FENDERS WHETHER OR NOT INFLATABLE (RUBBER FENDERS) MADE BY RUBBER COMPOUND C GRADE.	359.100MT	Rubber compound C grade.	378MT
RA may take consequential action as per Policy / Procedures			

70	Case No.:35/21/87-ALC1/2018	Party Name:RELIANCE INDUSTRIES LTD.	Meet No/Date:21/87-ALC1/2018 16.01.2019	Status: Deferred
	HQ File :01/87/050/00584/AM19/	RLA File :03/95/040/00372/AM19/	Lic.No/Date:0310823788 17.09.2018	
Decision : The committee considered the case as per agenda and decided to defer the matter for want of comments from Department of Chemicals and Petro Chemicals				

71	Case No.:44/21/87-ALC1/2018	Party Name:RELIANCE INDUSTRIES LTD.	Meet No/Date:21/87-ALC1/2018 16.01.2019	Status: Deferred
	HQ File :01/87/050/00593/AM19/	RLA File :03/95/040/00408/AM19/	Lic.No/Date:0310823786 17.09.2018	
Decision : The committee considered the case as per agenda and decided to defer the matter for want of comments from Department of Chemicals and Petro Chemicals				

72	Case No.:63/21/87-ALC1/2018	Party Name:RELIANCE INDUSTRIES LTD.	Meet No/Date:21/87-ALC1/2018 16.01.2019	Status: Deferred
	HQ File :01/87/050/00612/AM19/	RLA File :03/95/040/00556/AM19/	Lic.No/Date:0310823774 17.09.2018	
Decision : The committee considered the case as per agenda and decided to defer the matter for want of comments from Department of Chemicals and Petro Chemicals				


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 वाणिज्य एवं उद्योग मंत्रालय
 Ministry of Commerce & Industry
 उद्योग भवन, नई दिल्ली
 Udyog Bhawan, New Delhi

73	Case No.: 64/21/87-ALC1/2018	Party Name:RELIANCE INDUSTRIES LTD.	Meet No/Date:21/87-ALC1/2018 16.01.2019	Status: Deferred
	HQ File :01/87/050/00613/AM19/	RLA File :03/95/040/00558/AM19/	Lic.No/Date:0310823787 17.09.2018	
Decision : The committee considered the case as per agenda and decided to defer the matter for want of comments from Department of Chemicals and Petro Chemicals				

74	Case No.: 42/19/87-ALC1/2018	Party Name:JINDAL SPECIALTY TEXTILES LTD	Meet No/Date:21/87-ALC1/2018 16.01.2019	Status: Deferred
	HQ File :01/87/050/00536/AM19/	RLA File :30/24/040/00028/AM19/	Lic.No/Date:3010104445 18.09.2018	
Decision : The committee considered the case as per agenda and decided to call for from the firm the following information:- a) Percentage content of Polyeter Fabric and PVC compound separately b) Detailed manufacturing process stage wise indicating wastage at very stage c) GSM of Fabric to be imported d) Exact name of Pigment.				

75	Case No.: 65/21/87-ALC1/2018	Party Name:MRK HEALTHCARE PVT. LTD.	Meet No/Date:21/87-ALC1/2018 16.01.2019	Status: Deferred
	HQ File :01/87/050/00614/AM19/	RLA File :03/95/040/00571/AM19/	Lic.No/Date:0310823869 19.09.2018	
Decision : The committee considered the case as per agenda and decided to defer the matter for examination of the case by DIPP				

76	Case No.: 66/21/87-ALC1/2018	Party Name: MRK HEALTHCARE PVT. LTD.	Meet No/Date:21/87-ALC1/2018 16.01.2019	Status: Deferred
	HQ File :01/87/050/00615/AM19/	RLA File :03/95/040/00572/AM19/	Lic.No/Date:0310823872 19.09.2018	
Decision : The committee considered the case as per agenda and decided to defer the matter for examination of the case by DIPP				

77	Case No.:109/21/87-ALC1/2018	Party Name:CHIRIPAL POLY FILMS LTD.	Meet No/Date:21/87-ALC1/2018 16.01.2019	Status: Approved				
	HQ File :01/87/050/00658/AM19/	RLA File :08/24/040/00084/AM19/	Lic.No/Date:0810143557 25.09.2018					
Decision : Based on the decision taken in Norms Committee-VII Meeting No.19/87-ALC1/2018 which was held on 05.12.2018, committee decided to adopt following norms:								
<table><tr><td>EXPORT ITEM</td><td>QTY</td><td>IMPORT ITEM</td><td>Quantity</td></tr></table>					EXPORT ITEM	QTY	IMPORT ITEM	Quantity
EXPORT ITEM	QTY	IMPORT ITEM	Quantity					

Dilip Kumar

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Ministry of Commerce & Industry
उद्योग भवन, नई दिल्ली
Udyog Bhawan, New Delhi

Polyester Metallized Film	1Kg	Purified Terephthalic Acid (PTA)	0.8814Kg
		Mono Ethylene Glycol (MEG)	0.3496Kg
		Aluminium Wire	0.0246Kg
		Evaporation Boats	0.007Number
RA may take consequential action as per Policy / Procedures			

78	Case No.:12/21/87-ALC1/2018	Party Name:ARKEMA CHEMICALS INDIA PVT. LTD.,	Meet No/Date:21/87- ALC1/2018 16.01.2019	Status: Deferred
	HQ File :01/87/050/00561/AM19/	RLA File :03/94/040/00537/AM19/	Lic.No/Date:0310823995 26.09.2018	
Decision : The committee considered the case as per agenda and decided to defer the matter for examination of the case by Technical Expert(Consultant){DNM}.				

79	Case No.:10/21/87-ALC1/2018	Party Name:ARKEMA CHEMICALS INDIA PVT. LTD.,	Meet No/Date:21/87- ALC1/2018 16.01.2019	Status: Deferred
	HQ File :01/87/050/00559/AM19/	RLA File :03/94/040/00535/AM19/	Lic.No/Date:0310824036 27.09.2018	
Decision : The committee considered the case as per agenda and decided to defer the matter for examination of the case by Technical Expert(Consultant){DNM}.				

80	Case No.:11/21/87-ALC1/2018	Party Name:ARKEMA CHEMICALS INDIA PVT. LTD.,	Meet No/Date:21/87- ALC1/2018 16.01.2019	Status: Approved
	HQ File :01/87/050/00560/AM19/	RLA File :03/94/040/00536/AM19/	Lic.No/Date:0310824083 01.10.2018	
Decision : Based on the decision taken in Norms Committee-VII Meeting No.17/87-ALC1/2018 which was held on 24.10.2018, committee decided to adopt following norms:				

EXPORT ITEM	QTY	IMPORT ITEM	Quantity
Polyamide Resin CRAYAMID 125-100 / CRAYAMID 140-100, CRAYAMID 240/ CRAYAMID 340	1Kg	DIMER ACID	0.6409Kg
		TRIETHYLENE TETRAMINE	0.3511Kg

RA may take consequential action as per Policy / Procedures

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 वाणिज्य एवं उद्योग मंत्रालय
 Ministry of Commerce & Industry
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Case No.:14/21/87-ALC1/2018	Party Name:JESONS INDUSTRIES LTD.	Meet No/Date:21/87-ALC1/2018 16.01.2019	Status: Approved
HQ File :01/87/050/00563/AM19/	RLA File :03/94/040/00557/AM19/	Lic.No/Date:0310824085 01.10.2018	
Decision : Based on the examination of the case of firm by Technical Expert (Consultant {SK}) in File No. 01/87/050/00563/AM19, the Committee decided to adopt following norms:-			
EXPORT ITEM	QTY	IMPORT ITEM	Quantity
81 BUTYL ACRYLATE & STYRENE MONOMER COPOLYMER EMULSION HAVING SOLIDS 56+/-2%	1Kg	BUTYL ACRYLATE	0.3712Kg
		STYRENE MONOMER	0.1604Kg
		ACRYLAMIDE LIQUID 50%	0.0555Kg
RA may take consequential action as per Policy / Procedures			

Case No.:4/21/87-ALC1/2018	Party Name:EXPANDED POLYMER SYSTEMS PVT. LTD	Meet No/Date:21/87-ALC1/2018 16.01.2019	Status: Deferred
82 HQ File :01/87/050/00553/AM19/	RLA File :03/94/040/00352/AM19/	Lic.No/Date:0310824188 03.10.2018	
Decision : The committee considered the case as per agenda and decided to defer the matter for examination of the case by Technical Expert(Consultant){DNM}.			

Case No.:15/21/87-ALC1/2018	Party Name:GUARNIFLON INDIA PVT.LTD.	Meet No/Date:21/87-ALC1/2018 16.01.2019	Status: Approved
HQ File :01/87/050/00564/AM19/	RLA File :03/94/040/00570/AM19/	Lic.No/Date:0310824187 03.10.2018	
Decision : The committee considered the case as per agenda and decided to ratify the licence as follows:			
EXPORT ITEM	QTY	IMPORT ITEM	QTY
PTFE EXTRUDED RODS 39169090 OR TUBES MOLDED BILLETS 39172990 MOLDED OR SKIVED SHEETS TAPE FILM 39209999 PIECES 39046100 POLY TETRA FLUORO ETHYLENE (PTFE) PRODUCTS:	500000Kg	PTFE POWDER POLY TETRA FLUORO ETHYLENE	510000Kg
RA may take consequential action as per Policy / Procedures			

84 Case No.:90/21/87-ALC1/2018	Party Name:SPECIALTY POLYFILMS (INDIA) PVT. LTD.	Meet No/Date:21/87-ALC1/2018	Status: Deferred
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		16.01.2019	
HQ File :01/87/050/00639/AM19/	RLA File :03/95/040/00929/AM18/	Lic.No/Date:0310824160 03.10.2018	
Decision : The committee considered the case as per agenda and decided to defer the matter for examination of the case by Technical Expert(Consultant){SK}.			

	Case No.:124/21/87-ALC1/2018	Party Name:MPD INDUSTRIES PVT. LTD.,	Meet No/Date:21/87- ALC1/2018 16.01.2019	Status: Deferred
85	HQ File :01/87/050/00673/AM19/	RLA File :56/24/040/00007/AM19/	Lic.No/Date:5610005504 05.10.2018	
Decision : The committee considered the case as per agenda and decided to defer the matter for examination of the case by Technical Expert(Consultant){DNM}.				

	Case No.:58/21/87-ALC1/2018	Party Name:SOLVAY SPECIALITIES INDIA PVT.LTD.	Meet No/Date:21/87- ALC1/2018 16.01.2019	Status: Deferred
86	HQ File :01/87/050/00607/AM19/	RLA File :03/95/040/00545/AM19/	Lic.No/Date:0310824310 09.10.2018	
Decision : The committee considered the case as per agenda and decided to defer the matter for examination of the case by Technical Expert(Consultant){DNM}.				

	Case No.:72/21/87-ALC1/2018	Party Name:ZENITH INDUSTRIAL RUBBER PRODUCTS PVT. LTD	Meet No/Date:21/87- ALC1/2018 16.01.2019	Status: Approved
	HQ File :01/87/050/00621/AM19/	RLA File :03/95/040/00680/AM19/	Lic.No/Date:0310824316 09.10.2018	

Decision : The committee considered the case as per agenda and decided to adopt the following norms:

	EXPORT ITEM	QTY	IMPORT ITEM	QTY Recommended for per Kg of export product
87	OIL RESISTANT SBR & NBR BASED RUBBER COMPOUNDED SHEETS	300000Kg	SYNTHETIC RUBBER SBR	0.2Kg
			NITRILE RUBBER - NBR	0.405Kg
			ZINC OXIDE ACTIVE C-30	0.034Kg
			CARBON BLACK	0.135Kg
			ACCELERATORS CBS	0.0120Kg
			ANTIOXIDANT, KUMANOX 13	0.015Kg
			RETARDER PVI	0.01Kg


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		PLASTICIZER EASTMAN - 168	0.045Kg
		GUM ROSIN	0.035Kg
		TITANIUM DI-OXIDE	0.035Kg
		STEARIC ACID	0.012Kg
		PACKING MATERIAL : PLASTIC PALLETS	370 Number for 300000Kg
Note :- All the pallets will be exported back with import item			
RA may take consequential action as per Policy / Procedures			

Case No.: 73/21/87-ALC1/2018	Party Name:ZENITH INDUSTRIAL RUBBER PRODUCTS PVT. LTD	Meet No/Date:21/87-ALC1/2018 16.01.2019	Status: Approved
HQ File :01/87/050/00622/AM19/	RLA File :03/95/040/00681/AM19/	Lic.No/Date:0310824320 09.10.2018	

Decision : The committee considered the case as per agenda and decided to ratify the licence as follows:

EXPORT ITEM	QTY	IMPORT ITEM	QTY Recommended for per Kg of export product
RUBBER FLOOR COVERINGS & MATS	300000Kg	NATURAL RUBBER	0.225Kg
		SYNTHETIC RUBBER SBR	0.225Kg
		ZINC OXIDE ACTIVE C-30	0.034Kg
		CARBON BLACK	0.16Kg
		ANTIOXIDANT KUMANOX - 13 (6 PPD)	0.012Kg
		ACCELERATORS	0.012Kg
		RETARDER PVI	0.008Kg
		RUBBER PROCESS OIL	0.04Kg
		STEARIC ACID	0.012Kg
		PACKING MATERIAL : PLASTIC PALLETS	370 Number for 300000Kg
Note :- All the pallets will be exported back with import item			
RA may take consequential action as per Policy / Procedures			

Case No.: 74/21/87-ALC1/2018	Party Name:ZENITH INDUSTRIAL RUBBER PRODUCTS PVT. LTD	Meet No/Date:21/87-ALC1/2018 16.01.2019	Status: Approved
HQ File :01/87/050/00623/AM19/	RLA File :03/95/040/00682/AM19/	Lic.No/Date:0310824318 09.10.2018	

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 Ministry of Commerce & Industry
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Decision : The committee considered the case as per agenda and decided to ratify the licence as follows:

EXPORT ITEM	QTY	IMPORT ITEM	QTY Recommended per Kg
RUBBER FLOOR COVERINGS & MATS	300000Kg	SYNTHETIC RUBBER SBR - 1502	0.185Kg
		EPDM RUBBER	0.252Kg
		ZINC OXIDE	0.025Kg
		TITADIUM DI-OXIDE	0.035Kg
		SILICA FILLER Ppt	0.215Kg
		RUBBER PROCESSING OIL	0.035Kg
		BONDING AGENT SI-69	0.015Kg
		ACCELERATORS	0.017Kg
		RETARDER PVI	0.007Kg
		ANTIOXIDANTS (NON STAINING)	0.012Kg
		PIGMENT COLOUR	0.003Kg
		GUM ROSIN	0.01Kg
		STEARIC ACID	0.013Kg
		PACKING MATERIAL : PLASTIC PALLETS	370 Number for 300000Kg
Note :- All the pallets will be exported back with import item			
RA may take consequential action as per Policy / Procedures			

90	Case No.: 16/21/87-ALC1/2018	Party Name:AMRAPALI PLASTIC INDUSTRIES	Meet No/Date:21/87-ALC1/2018 16.01.2019	Status: Deferred
	HQ File :01/87/050/00565/AM19/	RLA File :03/94/040/00616/AM19/	Lic.No/Date:0310824422 12.10.2018	
Decision : The committee considered the case as per agenda and decided to defer the matter for examination of the case by Technical Expert(Consultant){SK}.				

91	Case No.: 118/21/87-ALC1/2018	Party Name:SNF [INDIA] PVT. LTD.,	Meet No/Date:21/87-ALC1/2018 16.01.2019	Status: Deferred
	HQ File :01/87/050/00667/AM19/	RLA File :26/24/040/00002/AM19/	Lic.No/Date:2610012852 15.10.2018	
Decision : The committee considered the case as per agenda and decided to defer the matter for examination of the case by Technical Expert(Consultant){DNM}.				

92	Case No.: 119/21/87-ALC1/2018	Party Name: SNF [INDIA] PVT.	Meet No/Date:21/87-	Status:
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	LTD.,	ALC1/2018 16.01.2019	Deferred
HQ File :01/87/050/00668/AM19/	RLA File :26/24/040/00006/AM19/	Lic.No/Date:2610012853 15.10.2018	
Decision : The committee considered the case as per agenda and decided to defer the matter for examination of the case by Technical Expert(Consultant){DNM}.			

	Case No.:121/21/87-ALC1/2018	Party Name:SNF [INDIA] PVT. LTD.,	Meet No/Date:21/87-ALC1/2018 16.01.2019	Status: Deferred
93	HQ File :01/87/050/00670/AM19/	RLA File :26/24/040/00012/AM19/	Lic.No/Date:2610012854 15.10.2018	
Decision : The committee considered the case as per agenda and decided to defer the matter for examination of the case by Technical Expert(Consultant){DNM}.				

	Case No.:120/21/87-ALC1/2018	Party Name:SNF [INDIA] PVT. LTD.,	Meet No/Date:21/87-ALC1/2018 16.01.2019	Status: Deferred
94	HQ File :01/87/050/00669/AM19/	RLA File :26/24/040/00009/AM19/	Lic.No/Date:2610012855 16.10.2018	
Decision : The committee considered the case as per agenda and decided to defer the matter for examination of the case by Technical Expert(Consultant){DNM}.				

	Case No.:75/21/87-ALC1/2018	Party Name:UNIFORM SYNTHETICS	Meet No/Date:21/87-ALC1/2018 16.01.2019	Status: Deferred
95	HQ File :01/87/050/00624/AM19/	RLA File :03/95/040/00687/AM19/	Lic.No/Date:0310824539 18.10.2018	
Decision : The committee considered the case as per agenda and decided to defer the matter for examination of the case by Technical Expert(Consultant){DNM}.				

	Case No.:117/21/87-ALC1/2018	Party Name: SAGAR POLYTECHNIK LTD	Meet No/Date:21/87-ALC1/2018 16.01.2019	Status: Approved
	HQ File :01/87/050/00666/AM19/	RLA File :24/24/040/00022/AM19/	Lic.No/Date:2410042543 18.10.2018	
96	Decision : Based on the decision taken in Norms Committee-VII Meeting No.13/87-ALC1/2018 which was held on 07.08.2018, committee decided to adopt following norms:			
	EXPORT ITEM	QTY	IMPORT ITEM	Quantity
	CPVC PIPE (ITC HS CODE: 39172390) OR CPVC FITTINGS (39174000)	1Kg	CPVC RESIN (Pre-import condition is applied)	0.89Kg
			RELEVANT STABILIZER FOR CPVC RESIN	0.08Kg

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		RE;EVAMT ADDITIVES FOR CPVC RESIN	0.08Kg
RA may take consequential action as per Policy / Procedures			

Case No.:13/21/87-ALC1/2018	Party Name:KKALPANA INDUSTRIES INDIA LTD	Meet No/Date:21/87-ALC1/2018 16.01.2019	Status: Approved
HQ File :01/87/050/00562/AM19/	RLA File :03/94/040/00555/AM19/	Lic.No/Date:0310824553 22.10.2018	

97 **Decision :** The committee considered the case as per agenda and decided to ratify the licence as follows:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Polyethylene Compound (Containing 25+/-1% LLDPE and 75+/-1% Calcium Carbonate)	325MT	LLDPE Granules	81.250MT
		Calcium Carbonate	243.750MT
RA may take consequential action as per Policy / Procedures			

Case No.:17/21/87-ALC1/2018	Party Name:JESONS INDUSTRIES LTD.	Meet No/Date:21/87-ALC1/2018 16.01.2019	Status: Deferred
HQ File :01/87/050/00566/AM19/	RLA File :03/94/040/00625/AM19/	Lic.No/Date:0310824564 22.10.2018	

98 **Decision :** The committee considered the case as per agenda and decided to call for from the firm the following information:-
a) Details of indigenous inputs alongwith their quantity
b) Material balance in terms of Non Valuable matter

Case No.:91/21/87-ALC1/2018	Party Name:JK TYRE AND INDUSTRIES LIMITED	Meet No/Date:21/87-ALC1/2018 16.01.2019	Status: Deferred
HQ File :01/87/050/00640/AM19/	RLA File :05/23/040/00294/AM19/	Lic.No/Date:0510408187 23.10.2018	
Decision : The committee considered the case as per agenda and decided to defer the matter for examination of the case by DIPP			

Case No.:44/19/87-ALC1/2018	Party Name:POLYBOND INDIA PVT.LTD.	Meet No/Date:21/87-ALC1/2018 16.01.2019	Status: Deferred
HQ File :01/87/050/00538/AM19/	RLA File :31/83/040/00107/AM19/	Lic.No/Date:3110067216 26.10.2018	
Decision : The committee considered the case as per agenda and decided to call for from the firm the following information:- a) Percentage content of Promid Fabric and Silicone compound in Export b) Justification for wastage claimed in Hose cutting with drawings			

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101	Case No.: 106/21/87-ALC1/2018	Party Name:SONDEX HEAT EXCHANGERS INDIA PVT.LTD	Meet No/Date:21/87-ALC1/2018 16.01.2019	Status: Approved
	HQ File :01/87/050/00655/AM19/	RLA File :34/24/040/00242/AM19/	Lic.No/Date:3410044638 26.10.2018	
	Decision : Based on the decision taken in Norms Committee-VII Meeting No.18/87-ALC1/2018 which was held on 14.11.2018, committee decided to adopt following norms:			
	EXPORT ITEM	QTY	IMPORT ITEM	Quantity
	Gaskets{ Plate Type for Heat Exchanger}	1Kg	Relevant Rubber Compound {EPDM/NBR/Rubber Compoud}	1.35 Kg of export
	RA may take consequential action as per Policy / Procedures			

102	Case No.: 107/21/87-ALC1/2018	Party Name:SONDEX HEAT EXCHANGERS INDIA PVT.LTD	Meet No/Date:21/87-ALC1/2018 16.01.2019	Status: Approved
	HQ File :01/87/050/00656/AM19/	RLA File :34/24/040/00244/AM19/	Lic.No/Date:3410044639 26.10.2018	
	Decision : Based on the decision taken in Norms Committee-VII Meeting No.18/87-ALC1/2018 which was held on 14.11.2018, committee decided to adopt following norms:			
	EXPORT ITEM	QTY	IMPORT ITEM	Quantity
	Gaskets{ Plate Type for Heat Exchanger}	1Kg	Relevant Rubber Compound {EPDM/NBR/Rubber Compoud}	1.35 Kg of export
	RA may take consequential action as per Policy / Procedures			

103	Case No.: 59/21/87-ALC1/2018	Party Name: RELIANCE INDUSTRIES LTD.	Meet No/Date:21/87-ALC1/2018 16.01.2019	Status: Deferred
	HQ File :01/87/050/00608/AM19/	RLA File :03/95/040/00549/AM19/	Lic.No/Date:0310824747 29.10.2018	
	Decision : The committee considered the case as per agenda and decided to defer the matter for want of comments from Department of Chemicals and Petro Chemicals			

104	Case No.: 67/21/87-ALC1/2018	Party Name: RELIANCE INDUSTRIES LTD.	Meet No/Date:21/87-ALC1/2018 16.01.2019	Status: Deferred
	HQ File :01/87/050/00616/AM19/	RLA File :03/95/040/00595/AM19/	Lic.No/Date:0310824764 29.10.2018	
	Decision : The committee considered the case as per agenda and decided to defer the matter for want of comments from Department of Chemicals and Petro Chemicals			

105	Case No.: 68/21/87-ALC1/2018	Party Name: RELIANCE INDUSTRIES LTD.	Meet No/Date:21/87-ALC1/2018	Status: Deferred
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			16.01.2019	
	HQ File :01/87/050/00617/AM19/	RLA File :03/95/040/00596/AM19/	Lic.No/Date:031082473 29.10.2018	
Decision : The committee considered the case as per agenda and decided to defer the matter for want of comments from Department of Chemicals and Petro Chemicals				

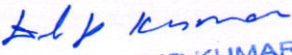
	Case No.:69/21/87-ALC1/2018	Party Name: RELIANCE INDUSTRIES LIMITED	Meet No/Date:21/87-ALC1/2018 16.01.2019	Status: Deferred
106	HQ File :01/87/050/00618/AM19/	RLA File :03/95/040/00630/AM19/	Lic.No/Date:0310824761 29.10.2018	
Decision : The committee considered the case as per agenda and decided to defer the matter for want of comments from Department of Chemicals and Petro Chemicals				

	Case No.:70/21/87-ALC1/2018	Party Name: RELIANCE INDUSTRIES LIMITED	Meet No/Date:21/87-ALC1/2018 16.01.2019	Status: Deferred
107	HQ File :01/87/050/00619/AM19/	RLA File :03/95/040/00631/AM19/	Lic.No/Date:0310824758 29.10.2018	
Decision : The committee considered the case as per agenda and decided to defer the matter for want of comments from Department of Chemicals and Petro Chemicals				

	Case No.:71/21/87-ALC1/2018	Party Name:RELIANCE INDUSTRIES LTD.	Meet No/Date:21/87-ALC1/2018 16.01.2019	Status: Deferred
108	HQ File :01/87/050/00620/AM19/	RLA File :03/95/040/00653/AM19/	Lic.No/Date:0310824771 29.10.2018	
Decision : The committee considered the case as per agenda and decided to defer the matter for want of comments from Department of Chemicals and Petro Chemicals				

	Case No.:76/21/87-ALC1/2018	Party Name: RELIANCE INDUSTRIES LIMITED	Meet No/Date:21/87-ALC1/2018 16.01.2019	Status: Deferred
109	HQ File :01/87/050/00625/AM19/	RLA File :03/95/040/00701/AM19/	Lic.No/Date:0310824744 29.10.2018	
Decision : The committee considered the case as per agenda and decided to defer the matter for want of comments from Department of Chemicals and Petro Chemicals				

	Case No.:18/21/87-ALC1/2018	Party Name: KULODAY TECHNOPACK PVT.LTD.,	Meet No/Date:21/87-ALC1/2018 16.01.2019	Status: Deferred
110	HQ File :01/87/050/00567/AM19/	RLA File :03/94/040/00664/AM19/	Lic.No/Date:0310824816 31.10.2018	
Decision : The committee considered the case as per agenda and decided to defer the matter for examination of the case by Technical Expert(Consultant){SK}.				


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111	Case No.: 19/21/87-ALC1/2018	Party Name: COSMO FILMS LTD	Meet No/Date:21/87-ALC1/2018 16.01.2019	Status: Deferred
	HQ File :01/87/050/00568/AM19/	RLA File :03/94/040/00688/AM19/	Lic.No/Date:0310824813 31.10.2018	
Decision : The committee considered the case as per agenda and decided to defer the matter for examination of the case by Technical Expert(Consultant){SK}.				

112	Case No.: 115/21/87-ALC1/2018	Party Name: KA PREVULCANISED LATEX PRIVATE LIMITED	Meet No/Date:21/87-ALC1/2018 16.01.2019	Status: Deferred
	HQ File :01/87/050/00664/AM19/	RLA File :10/24/040/00051/AM19/	Lic.No/Date:1010060053 01.11.2018	
Decision : The committee considered the case as per agenda and decided to defer the matter for examination of the case by DIPP				

113	Case No.: 21/21/87-ALC1/2018	Party Name: HUBERGROUP INDIA PRIVATE LIMITED.	Meet No/Date:21/87-ALC1/2018 16.01.2019	Status: Deferred
	HQ File :01/87/050/00570/AM19/	RLA File :03/94/040/00703/AM19/	Lic.No/Date:0310824927 06.11.2018	
Decision : The committee considered the case as per agenda and decided to defer the matter for examination of the case by DIPP				

114	Case No.: 122/21/87-ALC1/2018	Party Name: JINDAL SPECIALTY TEXTILES LTD	Meet No/Date:21/87-ALC1/2018 16.01.2019	Status: Deferred
	HQ File :01/87/050/00671/AM19/	RLA File :30/24/040/00035/AM19/	Lic.No/Date:3010104495 08.11.2018	
Decision : The committee considered the case as per agenda and decided to call for from the firm the following information:- a) Percentage content of Polyeter Fabric and PVC compound separately b) Detailed manufacturing process stage wise indicating wastage at very stage c) GSM of Fabric to be imported d) Exact name of Pigment				

115	Case No.: 104/21/87-ALC1/2018	Party Name: POLYFILL TECHNOLOGIES PVT LTD	Meet No/Date:21/87-ALC1/2018 16.01.2019	Status: Deferred
	HQ File :01/87/050/00653/AM19/	RLA File :34/24/040/00206/AM19/	Lic.No/Date:3410044681 12.11.2018	
Decision : The committee considered the case as per agenda and decided to defer the matter for examination of the case by Technical Expert(Consultant){SK}.				

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116	Case No.:105/21/87-ALC1/2018	Party Name: POLYFILL TECHNOLOGIES PVT LTD	Meet No/Date:21/87-ALC1/2018 16.01.2019	Status: Deferred
	HQ File :01/87/050/00654/AM19/	RLA File :34/24/040/00219/AM19/	Lic.No/Date:3410044682 12.11.2018	
Decision : The committee considered the case as per agenda and decided to defer the matter for examination of the case by Technical Expert(Consultant){SK}.				

117	Case No.:110/21/87-ALC1/2018	Party Name: VISHAKHA POLYFAB P.LTD	Meet No/Date:21/87-ALC1/2018 16.01.2019	Status: Deferred
	HQ File :01/87/050/00659/AM19/	RLA File :08/24/040/00214/AM19/	Lic.No/Date:0810143831 12.11.2018	
Decision : The committee considered the case as per agenda and decided to defer the matter for examination of the case by Technical Expert(Consultant){SK}.				

118	Case No.:111/21/87-ALC1/2018	Party Name:VISHAKHA POLYFAB P.LTD	Meet No/Date:21/87-ALC1/2018 16.01.2019	Status: Deferred
	HQ File :01/87/050/00660/AM19/	RLA File :08/24/040/00215/AM19/	Lic.No/Date:0810143830 12.11.2018	
Decision : The committee considered the case as per agenda and decided to defer the matter for examination of the case by Technical Expert(Consultant){SK}.				

119	Case No.:112/21/87-ALC1/2018	Party Name:VISHAKHA POLYFAB P.LTD	Meet No/Date:21/87-ALC1/2018 16.01.2019	Status: Deferred
	HQ File :01/87/050/00661/AM19/	RLA File :08/24/040/00216/AM19/	Lic.No/Date:0810143832 12.11.2018	
Decision : The committee considered the case as per agenda and decided to defer the matter for examination of the case by Technical Expert(Consultant){SK}.				

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Case No.:20/21/87-ALC1/2018	Party Name:AAACORP EXIM INDIA PVT. LTD.	Meet No/Date:21/87-ALC1/2018 16.01.2019	Status: Approved								
HQ File :01/87/050/00569/AM19/	RLA File :03/94/040/00701/AM19/	Lic.No/Date:0310825007 13.11.2018									
Decision : The committee considered the case as per agenda and decided to ratify the licence as follows:											
<table><tr><td>EXPORT ITEM</td><td>QTY</td><td>IMPORT ITEM</td><td>QTY</td></tr><tr><td>ARTICLES MADE OF LLDPE - BAGS OF POLYETHYLENE NET CONTENT PER M.T : 1) LLDPE GRANULES = 0.850 M.T (Technical Characteristics: Film</td><td>100MT</td><td>LLDPE Granules (Technical Characteristics : Film Grade, Quality : Standard Polymeric Material, Specification: Packaging)</td><td>89.250MT</td></tr></table>				EXPORT ITEM	QTY	IMPORT ITEM	QTY	ARTICLES MADE OF LLDPE - BAGS OF POLYETHYLENE NET CONTENT PER M.T : 1) LLDPE GRANULES = 0.850 M.T (Technical Characteristics: Film	100MT	LLDPE Granules (Technical Characteristics : Film Grade, Quality : Standard Polymeric Material, Specification: Packaging)	89.250MT
EXPORT ITEM	QTY	IMPORT ITEM	QTY								
ARTICLES MADE OF LLDPE - BAGS OF POLYETHYLENE NET CONTENT PER M.T : 1) LLDPE GRANULES = 0.850 M.T (Technical Characteristics: Film	100MT	LLDPE Granules (Technical Characteristics : Film Grade, Quality : Standard Polymeric Material, Specification: Packaging)	89.250MT								


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 वाणिज्य एवं उद्योग मंत्रालय
 Ministry of Commerce & Industry
 उद्योग भवन, नई दिल्ली
 Udyog Bhawan, New Delhi

Grade, Quality: Standard Polymeric Material, Specification: Packaging) 2) LLDPE RECYCLED GRANULES = 0.150 M.T (Technical Characteristics: Film Grade, Quality: Standard Polymeric Material, Specification: Packaging)			
		LLDPE Recycled Granules (Technical Characteristics : Film Grade, Quality : Standard Polymeric Material, Specification: Packaging)	15.750MT
RA may take consequential action as per Policy / Procedures			

Case No.:113/21/87-ALC1/2018	Party Name:CREST COMPOSITES & PLASTICS PVT. LTD.	Meet No/Date:21/87-ALC1/2018 16.01.2019	Status: Deferred
121 HQ File :01/87/050/00662/AM19/	RLA File :08/24/040/00255/AM19/	Lic.No/Date:0810143840 13.11.2018	
Decision : The committee considered the case as per agenda and decided to defer the matter for examination of the case by Technical Expert(Consultant){DNM}.			

Case No.:8/21/87-ALC1/2018	Party Name:JIGER IMPEX	Meet No/Date:21/87-ALC1/2018 16.01.2019	Status: Approved
HQ File :01/87/050/00557/AM19/	RLA File :03/94/040/00500/AM19/	Lic.No/Date:0310825041 14.11.2018	
Decision : The committee considered the case as per agenda and decided to ratify the licence as follows:			
EXPORT ITEM	QTY	IMPORT ITEM	QTY
122 PLASTICS INSULATED THERMOWARES - CASSEROLES, ICE PACKS, LUNCH PACKS, WATER JUGS, WATER BOTTLES, HOT AND COLD INSULATED FLASKS,CUPS, MUGS ,GIFT OF ALL SIZES..	122250Kg	RELEVANT POLYMER NAMELY POLYPROPYLENE	1.05Kg/Kg content in Export Product
		RELEVANT STAINLESS STEEL SHEETS/ COILS NAMELY NON MAGNETIC SS COILS (AISI 201) (THICKNESS 0.22-0.31 MM) (ITC(HS) Code	1.10Kg/Kg content in Export Product

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उद्योग भवन, नई दिल्ली
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		72209090, 72193590)	
RA may take consequential action as per Policy / Procedures			

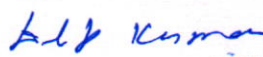
123	Case No.: 61/21/87-ALC1/2018	Party Name:SOLVAY SPECIALITIES INDIA PVT.LTD.	Meet No/Date:21/87-ALC1/2018 16.01.2019	Status: Deferred
	HQ File :01/87/050/00610/AM19/	RLA File :03/95/040/00552/AM19/	Lic.No/Date:0310825057 15.11.2018	
Decision : The committee considered the case as per agenda and decided to defer the matter for examination of the case by Technical Expert(Consultant){DNM}.				

124	Case No.: 23/21/87-ALC1/2018	Party Name: JESONS INDUSTRIES LTD.	Meet No/Date:21/87-ALC1/2018 16.01.2019	Status: Deferred
	HQ File :01/87/050/00572/AM19/	RLA File :03/94/040/00705/AM19/	Lic.No/Date:0310825081 16.11.2018	
Decision : The committee considered the case as per agenda and decided to call for from the firm the following information:- a) Details of indigenous inputs alongwith their quantity b) Material balance in terms of Non Valuable matter				

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Case No.:22/21/87-ALC1/2018	Party Name:JESONS INDUSTRIES LTD.	Meet No/Date:21/87-ALC1/2018 16.01.2019	Status: Deferred																
HQ File :01/87/050/00571/AM19/	RLA File :03/94/040/00704/AM19/	Lic.No/Date:0310825117 19.11.2018																	
Decision : Based on the examination of the case of firm by Technical Expert (Consultant {SK}) in File No. 01/87/050/00571/AM19, the Committee decided to adopt following norms:-																			
<table><tr><th>EXPORT ITEM</th><th>QTY</th><th>IMPORT ITEM</th><th>Quantity</th></tr><tr><td>POLYVINYL ACETATE HOMO-POLYMER EMULSION (HAVING MINIMUM SOLID CONTENT 45+/-1%)</td><td>1Kg</td><td>VINYL ACETATE MONOMER</td><td>0.4186Kg</td></tr><tr><td></td><td></td><td>POLYVINYL ALCOHOL</td><td>0.0292Kg</td></tr><tr><td colspan="4">RA may take consequential action as per Policy / Procedures</td></tr></table>				EXPORT ITEM	QTY	IMPORT ITEM	Quantity	POLYVINYL ACETATE HOMO-POLYMER EMULSION (HAVING MINIMUM SOLID CONTENT 45+/-1%)	1Kg	VINYL ACETATE MONOMER	0.4186Kg			POLYVINYL ALCOHOL	0.0292Kg	RA may take consequential action as per Policy / Procedures			
EXPORT ITEM	QTY	IMPORT ITEM	Quantity																
POLYVINYL ACETATE HOMO-POLYMER EMULSION (HAVING MINIMUM SOLID CONTENT 45+/-1%)	1Kg	VINYL ACETATE MONOMER	0.4186Kg																
		POLYVINYL ALCOHOL	0.0292Kg																
RA may take consequential action as per Policy / Procedures																			

126	Case No.: 95/21/87-ALC1/2018	Party Name:VINYL TUBES PVT.LTD.,	Meet No/Date:21/87-ALC1/2018 16.01.2019	Status: Deferred
	HQ File :01/87/050/00644/AM19/	RLA File :05/24/040/00458/AM19/	Lic.No/Date:0510408482 20.11.2018	
Decision : The committee considered the case as per agenda and decided to defer the matter for examination of the case by Technical Expert(Consultant){SK}.				


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 वाणिज्य एवं उद्योग मंत्रालय
 Ministry of Commerce & Industry
 उद्योग भवन, नई दिल्ली
 Udyog Bhawan, New Delhi

127	Case No.: 123/21/87-ALC1/2018	Party Name:METRO TYRES LIMITED	Meet No/Date:21/87-ALC1/2018 16.01.2019	Status: Deferred
	HQ File :01/87/050/00672/AM19/	RLA File :30/24/040/00037/AM19/	Lic.No/Date:3010104512 20.11.2018	
Decision : The committee considered the case as per agenda and decided to defer the matter for examination of the case by DIPP				

128	Case No.: 79/21/87-ALC1/2018	Party Name: MRK HEALTHCARE PVT. LTD.	Meet No/Date:21/87-ALC1/2018 16.01.2019	Status: Deferred
	HQ File :01/87/050/00628/AM19/	RLA File :03/95/040/00781/AM19/	Lic.No/Date:0310825183 22.11.2018	
Decision : The committee considered the case as per agenda and decided to defer the matter for examination of the case by DIPP				

129	Case No.: 80/21/87-ALC1/2018	Party Name: MRK HEALTHCARE PVT. LTD.	Meet No/Date:21/87-ALC1/2018 16.01.2019	Status: Deferred
	HQ File :01/87/050/00629/AM19/	RLA File :03/95/040/00782/AM19/	Lic.No/Date:0310825182 22.11.2018	
Decision : The committee considered the case as per agenda and decided to defer the matter for examination of the case by DIPP				

Case No.:86/21/87-ALC1/2018		Party Name: MULTI COLOUR PACKS	Meet No/Date:21/87-ALC1/2018 16.01.2019	Status: Approved
HQ File :01/87/050/00635/AM19/		RLA File :03/95/040/00840/AM19/	Lic.No/Date:0310825185 22.11.2018	
Decision : The committee considered the case as per agenda and decided to ratify the licence as follows:				
EXPORT ITEM		QTY	IMPORT ITEM	QTY
Plastics Insulated Thermowares - Casseroles, Ice Packs, Lunch Packs, Water Jugs, Water Bottles, Hot and Cold Insulated Flasks, Cups, Mugs, Gifts of all Sizes		93334Kg	Relevant Polymer namely Polypropylene	1.05Kg/Kg content in Export Product
			Relevant Stainless Steel Sheets/Coils namely Non Magnetic SS Coils (AISI 201)(Thickness 0.22 - 0.31 mm)	1.10Kg/Kg content in Export Product
RA may take consequential action as per Policy / Procedures				

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वाणिज्य एवं उद्योग मंत्रालय
Ministry of Commerce & Industry
उद्योग भवन, नई दिल्ली
Udyog Bhawan, New Delhi

131	Case No.: 96/21/87-ALC1/2018	Party Name: MRL TYRES LIMITED	Meet No/Date:21/87-ALC1/2018 16.01.2019	Status: Deferred
	HQ File :01/87/050/00645/AM19/	RLA File :05/24/040/00460/AM19/	Lic.No/Date:0510408635 26.11.2018	
Decision : The committee considered the case as per agenda and decided to defer the matter for examination of the case by DIPP				

132	Case No.: 108/21/87-ALC1/2018	Party Name: KINGFA SCIENCE & TECHNOLOGY (INDIA) LIMITED	Meet No/Date:21/87-ALC1/2018 16.01.2019	Status: Deferred
	HQ File :01/87/050/00657/AM19/	RLA File :04/24/040/00171/AM19/	Lic.No/Date:0410164907 26.11.2018	
Decision : The committee considered the case as per agenda and decided to defer the matter for examination of the case by Technical Expert(Consultant){SK}.				

133	Case No.: 84/21/87-ALC1/2018	Party Name: RELIANCE INDUSTRIES LIMITED	Meet No/Date:21/87-ALC1/2018 16.01.2019	Status: Deferred
	HQ File :01/87/050/00633/AM19/	RLA File :03/95/040/00816/AM19/	Lic.No/Date:0310825238 27.11.2018	
Decision : The committee considered the case as per agenda and decided to defer the matter for want of comments from Department of Chemicals and Petro Chemicals				

134	Case No.: 85/21/87-ALC1/2018	Party Name: RELIANCE INDUSTRIES LIMITED	Meet No/Date:21/87-ALC1/2018 16.01.2019	Status: Deferred
	HQ File :01/87/050/00634/AM19/	RLA File :03/95/040/00837/AM19/	Lic.No/Date:0310825302 30.11.2018	
Decision : The committee considered the case as per agenda and decided to defer the matter for want of comments from Department of Chemicals and Petro Chemicals				

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Case No.:93/21/87-ALC1/2018	Party Name:HINDUSTAN ADHESIVES LTD	Meet No/Date:21/87-ALC1/2018 16.01.2019	Status: Approved												
HQ File :01/87/050/00642/AM19/	RLA File :05/23/040/00370/AM19/	Lic.No/Date:0510408742 30.11.2018													
Decision : The committee considered the case as per agenda and decided to ratify the licence as follows:															
<table><tr><td>EXPORT ITEM</td><td>QTY</td><td>IMPORT ITEM</td><td>QTY</td></tr><tr><td>PLASTIC FILM (POLYOLEFIN SHRINK FILM)</td><td>200000Kg</td><td>POLYETHYLENE RESIN</td><td>147000Kg</td></tr><tr><td></td><td></td><td>PROPYLENE COPOLYMER</td><td>63000Kg</td></tr></table>				EXPORT ITEM	QTY	IMPORT ITEM	QTY	PLASTIC FILM (POLYOLEFIN SHRINK FILM)	200000Kg	POLYETHYLENE RESIN	147000Kg			PROPYLENE COPOLYMER	63000Kg
EXPORT ITEM	QTY	IMPORT ITEM	QTY												
PLASTIC FILM (POLYOLEFIN SHRINK FILM)	200000Kg	POLYETHYLENE RESIN	147000Kg												
		PROPYLENE COPOLYMER	63000Kg												
RA may take consequential action as per Policy / Procedures															

Dilip Kumar

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वाणिज्य एवं उद्योग मंत्रालय
Ministry of Commerce & Industry
उद्योग भवन, नई दिल्ली
Udyog Bhawan, New Delhi

136	Case No.: 24/21/87-ALC1/2018	Party Name:JESONS INDUSTRIES LTD.	Meet No/Date:21/87-ALC1/2018 16.01.2019	Status: Deferred
	HQ File :01/87/050/00573/AM19/	RLA File :03/94/040/00738/AM19/	Lic.No/Date:0310825362 03.12.2018	
	Decision : The committee considered the case as per agenda and decided to call for from the firm the following information:- a) Details of indigenous inputs alongwith their quantity b) Material balance in terms valuable matter			

137	Case No.: 87/21/87-ALC1/2018	Party Name:RELIANCE INDUSTRIES LIMITED	Meet No/Date:21/87-ALC1/2018 16.01.2019	Status: Deferred
	HQ File :01/87/050/00636/AM19/	RLA File :03/95/040/00856/AM19/	Lic.No/Date:0310825363 03.12.2018	
	Decision : The committee considered the case as per agenda and decided to defer the matter for want of comments from Department of Chemicals and Petro Chemicals			

138	Case No.: 1/20/87-ALC1/2018	Party Name:SMI COATED PRODUCTS PVT. LTD.	Meet No/Date:21/87-ALC1/2018 16.01.2019	Status: Approved
	HQ File :01/87/050/00549/AM19/	RLA File :03/95/040/00874/AM19/	Lic.No/Date:0310825420 05.12.2018	
	Decision : The committee considered the case as per agenda and decided to ratify the licence as follows:			
	EXPORT ITEM	QTY	IMPORT ITEM	QTY
	Self Adhesive Polythelene film (166 gsm +/-10%)	1500000Sq.meter	Polythelene (PE) Film (Thickness 90 microns +/- 15%)	1.04Sq.meter/Sq. meter content in Export Product
			Adhesive (55% Solid Water Based)	40 gm/Sq. meter
			Glassine Paper (60gsm + /- 10%)	1.04Sq.meter/Sq. meter content in Export Product
	RA may take consequential action as per Policy / Procedures			

139	Case No.: 81/21/87-ALC1/2018	Party Name: RELIANCE INDUSTRIES LIMITED	Meet No/Date:21/87-ALC1/2018 16.01.2019	Status: Deferred
	HQ File :01/87/050/00630/AM19/	RLA File :03/95/040/00796/AM19/	Lic.No/Date:0310825425 05.12.2018	
	Decision : The committee considered the case as per agenda and decided to defer the matter for want of comments from Department of Chemicals and Petro Chemicals			

140	Case No.: 82/21/87-ALC1/2018	Party Name: RELIANCE INDUSTRIES LIMITED	Meet No/Date:21/87-ALC1/2018	Status: Deferred
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Adp Kumar

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Ministry of Commerce & Industry
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			16.01.2019	
	HQ File :01/87/050/00631/AM19/	RLA File :03/95/040/00797/AM19/	Lic.No/Date:0310825428 05.12.2018	
Decision : The committee considered the case as per agenda and decided to defer the matter for want of comments from Department of Chemicals and Petro Chemicals				

	Case No.:83/21/87-ALC1/2018	Party Name: RELIANCE INDUSTRIES LIMITED	Meet No/Date:21/87-ALC1/2018 16.01.2019	Status: Deferred
141	HQ File :01/87/050/00632/AM19/	RLA File :03/95/040/00798/AM19/	Lic.No/Date:0310825426 05.12.2018	
Decision : The committee considered the case as per agenda and decided to defer the matter for want of comments from Department of Chemicals and Petro Chemicals				

	Case No.:88/21/87-ALC1/2018	Party Name:MRK HEALTHCARE PVT. LTD.	Meet No/Date:21/87-ALC1/2018 16.01.2019	Status: Deferred
142	HQ File :01/87/050/00637/AM19/	RLA File :03/95/040/00908/AM19/	Lic.No/Date:0310825452 05.12.2018	
Decision : The committee considered the case as per agenda and decided to defer the matter for examination of the case by DIPP				

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Case No.: 92/21/87- ALC1/2018	Party Name: BAGLA POLIFILMS LIMITED	Meet No/Date:21/87- ALC1/2018 16.01.2019	Status: Approved												
HQ File :01/87/050/00641/AM19/	RLA File :05/23/040/00369/AM19/	Lic.No/Date:0510408794 05.12.2018													
Decision : The committee considered the case as per agenda and decided to ratify the licence as follows:															
<table><tr><th>EXPORT ITEM</th><th>QTY</th><th>IMPORT ITEM</th><th>QTY</th></tr><tr><td>POLYOLEFIN SHRINK FILM (CONTAINING POLYTHYLENE RESIN 140000 Kgs. & PROPYLENE COPOLYMER-60000 KGS.).</td><td>200000Kg</td><td>POLETHYLENE RESIN</td><td>147000Kg</td></tr><tr><td></td><td></td><td>PROPYLENE COPOLYMER</td><td>63000Kg</td></tr></table>				EXPORT ITEM	QTY	IMPORT ITEM	QTY	POLYOLEFIN SHRINK FILM (CONTAINING POLYTHYLENE RESIN 140000 Kgs. & PROPYLENE COPOLYMER-60000 KGS.).	200000Kg	POLETHYLENE RESIN	147000Kg			PROPYLENE COPOLYMER	63000Kg
EXPORT ITEM	QTY	IMPORT ITEM	QTY												
POLYOLEFIN SHRINK FILM (CONTAINING POLYTHYLENE RESIN 140000 Kgs. & PROPYLENE COPOLYMER-60000 KGS.).	200000Kg	POLETHYLENE RESIN	147000Kg												
		PROPYLENE COPOLYMER	63000Kg												
RA may take consequential action as per Policy / Procedures															

	Case No.:97/21/87-ALC1/2018	Party Name:SHARMA CHEMICALS & ADHESIVE	Meet No/Date:21/87-ALC1/2018 16.01.2019	Status: Approved
144	HQ File :01/87/050/00646/AM19/	RLA File :05/24/040/00486/AM19/	Lic.No/Date:0510408759 05.12.2018	
Decision : The committee considered the case as per agenda and decided to ratify the licence as follows:				


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 विदेश व्यापार महानिदेशालय / DGFT
 वाणिज्य एवं उद्योग मंत्रालय
 Ministry of Commerce & Industry
 उद्योग भवन, नई दिल्ली
 Udyog Bhawan, New Delhi

EXPORT ITEM	QTY	IMPORT ITEM	QTY
PVC COMPOUND	1200000Kg	PVC RESIN	1107428.6Kg
		DI - OCTYL PHTHALATE (DOP)	93257.10Kg
		TIN STABILIZER	23314.3Kg
RA may take consequential action as per Policy / Procedures			

Case No.: 116/21/87-ALC1/2018	Party Name: PACIFIC BULK BAGS PRIVATE LIMITED	Meet No/Date:21/87-ALC1/2018 16.01.2019	Status: Approved
HQ File :01/87/050/00665/AM19/	RLA File :13/24/040/00116/AM19/	Lic.No/Date:1310049142 05.12.2018	

Decision : The committee considered the case as per agenda and decided to ratify the licence as follows:

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EXPORT ITEM	QTY	IMPORT ITEM	QTY
BULK BAGS/JUMBO BAGS (CONTENT OF PP WOVEN FABRICS/NARROW FABRICS 285715 KG.)	285715Kg	PP WOVEN FABRICS/NARROW FABRICS	294286Kg
RA may take consequential action as per Policy / Procedures			

Case No.: 77/21/87-ALC1/2018	Party Name: RELIANCE INDUSTRIES LIMITED	Meet No/Date:21/87-ALC1/2018 16.01.2019	Status: Deferred
146 HQ File :01/87/050/00626/AM19/	RLA File :03/95/040/00707/AM19/	Lic.No/Date:0310825467 06.12.2018	

Decision : The committee considered the case as per agenda and decided to defer the matter for want of comments from Department of Chemicals and Petro Chemicals

Case No.: 60/21/87-ALC1/2018	Party Name: SOLVAY SPECIALITIES INDIA PVT.LTD.	Meet No/Date:21/87-ALC1/2018 16.01.2019	Status: Deferred
147 HQ File :01/87/050/00609/AM19/	RLA File :03/95/040/00551/AM19/	Lic.No/Date:0310825530 07.12.2018	

Decision : The committee considered the case as per agenda and decided to defer the matter for examination of the case by Technical Expert(Consultant){SK}.

Case No.: 89/21/87-ALC1/2018	Party Name: ZENITH INDUSTRIAL RUBBER PRODUCTS PVT. LTD	Meet No/Date:21/87-ALC1/2018 16.01.2019	Status: Approved
148 HQ File :01/87/050/00638/AM19/	RLA File :03/95/040/00915/AM19/	Lic.No/Date:0310825504 07.12.2018	

Decision : The committee considered the case as per agenda and decided to ratify the licence as follows:

EXPORT ITEM	QTY	IMPORT ITEM	QTY Recommended per Kg
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Dilip Kumar
 दिलीप कुमार/DILIP KUMAR
 उप महानिदेशक विदेश व्यापार/Dy. DGFT
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 वाणिज्य एवं उद्योग मंत्रालय
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 Udyog Bhawan, New Delhi

SILICON RUBBER SHEETS	100000Kg	SILICON SYNTHETIC RUBBER	1.086Kg
		PEROXIDE : PERKADOX	0.025Kg
		PACKING MATERIAL : PLASTIC PALLETS	110 Number for 100000Kg
Note :- All the pallets will be exported back with import item			
RA may take consequential action as per Policy / Procedures			

Case No.:54/21/87-ALC1/2018	Party Name: RELIANCE INDUSTRIES LTD.	Meet No/Date:21/87-ALC1/2018 16.01.2019	Status: Deferred
149 HQ File :01/87/050/00603/AM19/	RLA File :03/95/040/00495/AM19/	Lic.No/Date:0310825640 13.12.2018	
Decision : The committee considered the case as per agenda and decided to defer the matter for want of comments from Department of Chemicals and Petro Chemicals			

Case No.:78/21/87-ALC1/2018	Party Name:RELIANCE INDUSTRIES LIMITED	Meet No/Date:21/87-ALC1/2018 16.01.2019	Status: Deferred
150 HQ File :01/87/050/00627/AM19/	RLA File :03/95/040/00758/AM19/	Lic.No/Date:0310825638 13.12.2018	
Decision : The committee considered the case as per agenda and decided to defer the matter for want of comments from Department of Chemicals and Petro Chemicals			

Case No.:98/21/87-ALC1/2018	Party Name:SAMPARK INDUSTRIES LTD	Meet No/Date:21/87-ALC1/2018 16.01.2019	Status: Deferred
151 HQ File :01/87/050/00647/AM19/	RLA File :05/24/040/00491/AM19/	Lic.No/Date:0510408905 13.12.2018	
Decision : The committee considered the case as per agenda and decided to call for from the firm the following information:-			
c) Trifurcation in quantity of Eport Product and quantity of import required for each Export Product			
c) Details of indigenous inputs if any.			

Case No.:99/21/87-ALC1/2018	Party Name:SHARMA CHEMICALS & ADHESIVE	Meet No/Date:21/87-ALC1/2018 16.01.2019	Status: Approved
152 HQ File :01/87/050/00648/AM19/	RLA File :05/24/040/00509/AM19/	Lic.No/Date:0510409027 21.12.2018	
Decision : The committee considered the case as per agenda and decided to ratify the licence as follows:			
EXPORT ITEM	QTY	IMPORT ITEM	QTY
PVC COMPOUND	1200000Kg	PVC RESIN	1107428.6Kg


 दिलीप कुमार / DILIP KUMAR
 उप महानिदेशक विदेश व्यापार / Dy. DGFT
 विदेश व्यापार महानिदेशालय / DGFT
 वाणिज्य एवं उद्योग मंत्रालय
 Ministry of Commerce & Industry
 उद्योग भवन, नई दिल्ली
 Udyog Bhawan, New Delhi

		DI - OCTYL PHTHALATE (DOP)	93257.10Kg
		TIN STABILIZER	23314.3Kg
RA may take consequential action as per Policy / Procedures			

153	Case No.:100/21/87-ALC1/2018	Party Name:SHARMA CHEMICALS & ADHESIVE	Meet No/Date:21/87- ALC1/2018 16.01.2019	Status:Approved
	HQ File :01/87/050/00649/AM19/	RLA File :05/24/040/00518/AM19/	Lic.No/Date:0510409026 21.12.2018	
	Decision: The committee considered the case as per agenda and decided to ratify the licence as follows:			
	EXPORT ITEM	QTY	IMPORT ITEM	QTY
	PVC COMPOUND	1200000Kg	PVC RESIN	1107428.6Kg
			DI - OCTYL PHTHALATE (DOP)	93257.10Kg
			TIN STABILIZER	23314.3Kg
	RA may take consequential action as per Policy / Procedures			

Meeting ended with a vote of thanks to the Chair.

Dilip Kumar

दिलीप कुमार/DILIP KUMAR
उप महानिदेशक विदेश व्यापार/Dy. DGFT
विदेश व्यापार महानिदेशालय/DGFT
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